



CIVIL LIST

OF

**MEMBERS OF THE ODISHA SUPERIOR JUDICIAL SERVICE &
ODISHA JUDICIAL SERVICE**

(CORRECTED UP TO AUGUST, 2019)

**PUBLISHED UNDER THE AUTHORITY OF
THE HIGH COURT OF JUDICATURE, ORISSA, CUTTACK**

NOTE

**Mistakes, if any, may please be reported
to the Special Officer (Administration),
Orissa High Court, Cuttack**

PART-III
OFFICERS IN THE CADRE OF DISTRICT JUDGES
TOTAL CADRE STRENGTH : 210
SCALE OF PAY

Entry Level – (137 posts)	:	Rs. 51,550-1230-58,930-1380-63,070/-
Selection Grade- (52 posts)	:	Rs. 57,700-1230-58,930-1380-67,210-1540-70,290/-
Super-time Scale- (21 posts)	:	Rs. 70,290-1540-76,450/-

Permanent – 210

(a) District & Sessions Judge	:	30
(b) Addl. District & Sessions Judge	:	72 +1=73
(c) Addl. District Judge-cum-Special Judge (CBI)	:	05
(d) Addl. District Judge-cum-Special Judge (Vig.)	:	14
(e) Addl. District Judge-cum-Addl. Special Judge (Vig.)	:	03
(f) Judge, Family Court	:	24 + 5 = 29
(g) Special Posts	:	43 + 3 = 46
(h) Leave Reserve	:	10

210

1. Registrar General, Orissa High Court, Cuttack	20. 1 st Judicial Member, Sales Tax Tribunal, Cuttack
2. Registrar (Judicial), Orissa High Court, Cuttack	21. Registrar (S.A.T.), Bhubaneswar
3. Registrar (I & E), Orissa High Court, Cuttack	22. Legal Advisor, State Vigilance Organisation, Cuttack
4. Principal Secretary to Government, Law Department, Bhubaneswar	23. P.O. (Member), Co-operative Tribunal, Bhubaneswar
5. Legal Remembrancer, Law Department, Bhubaneswar	24. IInd Judicial Member, Sales Tax Tribunal, Cuttack
6. Ist Additional Legal Remembrancer, Law Department, Bhubaneswar	25. Director, Odisha Judicial Academy, Cuttack
7. Presiding Officer, Industrial Tribunal, Bhubaneswar	26. Special Judge, Special Court, Cuttack
8. Chairman, Sales Tax Tribunal, Cuttack	27. Special Judge, Special Court, Bhubaneswar
9. Commissioner, Hindu Religious Endowments, BBSR	28. Authorised Officer, Special Court, Cuttack
10. Member, State Transport Appellate Tribunal, Cuttack	29. Authorised Officer, Special Court, Bhubaneswar
11. P.O., State Education Tribunal, Bhubaneswar	30. Registrar (Vigilance), Orissa High Court, Cuttack
12. Director of Public Prosecutions, Odisha, Bhubaneswar	31. Registrar (Admn.), Orissa High Court, Cuttack
13. Chairman, Arbitration Tribunal, Bhubaneswar	32. Secretary, Juvenil Justice Committee, OHC, Cuttack
14. IInd Motor Accident Claims Tribunal (N.D.), Sambalpur	33. Co-ordinator, Arbitration Centre, OHC, Cuttack
15. IInd Motor Accident Claims Tribunal (S.D.), Berhampur	34-37. Designated Court under O.P.I.D. Act, 2011 at Cuttack /Berhampur / Balasore / Sambalpur
16. Member-Secretary, Legal Services Authority, Cuttack	38-40. Special Court under S.C & S.T. (PoA) Act at Cuttack / Balasore / Bolangir
17. IInd Additional L.R., Law Department, Bhubaneswar	41. Member Secretary, State Court Management System, Orissa High Court, Cuttack
18. Addl. Secretary (Judl.), Law Deptt. Bhubaneswar	42. OSD (Vigilance), Orissa High Court, Cuttack
19. P.O., Industrial Tribunal, Rourkela	43. Addl. Director, OJA, Cuttack
	44-46 LAR & R Authorities, Cuttack, Berhampur & Sambalpur

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7

CIVIL LIST OF DISTRICT JUDGE CADRE

1.	Shri Satya Narayan Mishra , B.Sc. LL.B Sonepur Sonepur	16.07.1968 31.07.2026 31.07.2028	08.12.2008 08.12.2008	08.12.2008 07.12.2010	Dist. & Sessions Judge, Khurda, Bhubaneswar (ST) 21.12.2018	
2.	Shri Bibhu Prasad Routray , B.A. LL.B Cuttack Cuttack/ BBSR	01.02.1970 31.01.2028 31.01.2030	08.12.2008 08.12.2008	08.12.2008 07.12.2010	Dist. & Sessions Judge, Ganjam, Berhampur (ST) 04.07.2018	
3.	Shri Goutam Sharma M.A. LL.B Sundargarh Sundargarh	05.07.1973 31.07.2031 31.07.2033	08.12.2008 08.12.2008	08.12.2008 07.12.2010	Dist. & Sessions Judge, Kandhamal, Phulbani (ST) 06.07.2018	
4.	Shri Biranchi Narayan Mohanty , B.A. LL.B Cuttack Cuttack	18.06.1968 30.06.2026 30.06.2028	08.12.2008 08.12.2008	08.12.2008 07.12.2010	Presiding Officer, State Education Tribunal, Bhubaneswar (ST) 01.07.2017	
5.	Shri Radhakrushna Pattnaik , B.Sc (Hons) LL.B Cuttack	25.10.1970 31.10.2028 31.10.2030	28.12.2009 28.12.2009	28.12.2009 28.12.2011	Registrar General, Orissa High Court, Cuttack (ST) 16.11.2018/ 19.11.2018	
6.	Shri Sashikanta Mishra , M.A. LL.B., Cuttack	17.01.1967 31.01.2025 31.01.2027	28.12.2009 28.12.2009	28.12.2009 28.12.2011	Principal Secretary, Law Department, Odisha, Bhubaneswar (ST) 04.07.2018	
7.	Smt. Suchismita Misra , B.Sc. LL.M Cuttack	14.07.1961 31.07.2019 31.07.2021	02.01.1985 02.01.1985	09.04.2010 08.04.2012	Chairman, Odisha Sales Tax Tribunal, Cuttack (ST) 04.07.2018	
8.	Shri Malaya Ranjan Dash , M.Sc., LL.B Cuttack Cuttack	05.04.1973 30.04.2031 30.04.2033	15.12.2010 15.12.2010	15.12.2010 14.12.2012	Dist. & Sessions Judge, Dhenkanal (ST) 05.07.2019	

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1	2	3	4	5	6	7
9.	Shri Hiranmaya Bisoi B.A. LL.B Cuttack / Bhubaneswar	18.10.1971 31.10.2029 31.10.2031	15.12.2010 15.12.2010	15.12.2010 14.12.2012	P.O, Industrial Tribunal, Rourkela (ST) 09.07.2018	
10.	Shri Bikram Keshari Pattnayak, B.A LL.B Khurda / Bhubaneswar	07.01.1971 31.01.2029 31.01.2031	15.12.2010 15.12.2010	15.12.2010 14.12.2012	P.O (Member), Co-operative Tribunal, Bhubaneswar (ST) 06.07.2018	
11.	Shri Gopal Chandra Patnaik, B.Com, LL.B Koraput Jeypore	09.05.1960 31.05.2018 31.05.2020	15.11.1988 15.11.1988	11.03.2011 10.03.2013	Dist. & Sessions Judge, Nayagarh (ST) 15.11.2018	
12.	Shri Gopal Chandra Behera, B.A. LL.B Bolangir/ Bolangir	25.05.1967 31.05.2025 31.05.2027	15.12.2010 15.12.2010	15.12.2010 14.12.2012	Special Judge, (C.B.I), Court No.I, Bhubaneswar (ST) 04.07.2018/ 29.10.2018	
13.	Shri Gourishankar Satapathy, B.Sc. LL.B Bolangir / Sonapur	25.04.1972 30.04.2030 30.04.2032	26.12.2011 26.12.2011	26.12.2011 25.12.2013	Director, Odisha Judicial Academy, Cuttack (ST) 02.07.2018	
14.	Shri Asanta Kumar Das, B.com, LL.B Kendrapara / Cuttack	06.05.1974 31.05.2032 31.05.2034	03.08.2012 03.08.2012	03.08.2012 02.08.2014	Dist. & Sessions Judge, Angul (ST) 15.11.2018	
15.	Shri Shishir Kumar Rath, B.Sc. LL.B Sambalpur / Deogarh	16.12.1963 31.12.2021 31.12.2023	01.06.1990 01.06.1990	16.01.2012 15.01.2014	Dist. & Sessions Judge, Kalahandi, Bhawanipatna (ST) 06.07.2018	
16.	Shri Biswajit Das M.A. LL.B Kalahandi Dharamgarh	03.12.1973 31.12.2031 31.12.2033	03.08.2012 03.08.2012	03.08.2012 02.08.2014	Dist. & Sessions Judge, Gajapati, Paralakhemundi (ST) 17.01.2019	
17.	Shri Manas Ranjan Barik, M.A. LL.B Kendrapara / Khurda	07.03.1975 31.03.2033 31.03.2035	03.08.2012 03.08.2012	03.08.2012 02.08.2014	Presiding Officer, Industrial Tribunal, Bhubaneswar (ST) 02.01.2019	

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1	2	3	4	5	6	7
18.	Shri Tribikram Keshari Chinnara , B.Sc LL.B Cuttack / Puri	15.09.1959 30.09.2017 30.09.2019	16.02.1987 16.02.1987	26.12.2011 25.12.2013	LR-cum-Special Secretary to Govt., Law Department, Bhubaneswar (ST) 02.09.2016	
19.	Shri Krushna Chandra Rath , M.A. LL.M Puri/ Puri	24.05.1960 31.05.2018 31.05.2020	01.06.1990 01.06.1990	26.12.2011 25.12.2013	Special Judge, Special Court, Bhubaneswar (ST) 17.07.2017	
20.	Shri Balakrishna Mohapatra , LL.M Ganjam	01.02.1960 31.01.2018 31.01.2020	01.06.1990 01.06.1990	16.01.2012 15.01.2014	Dist. & Sessions Judge, Cuttack (ST) 23.09.2016/ 26.12.2018	
21.	Shri Surya Prakash Kar , M.A. LL.M Cuttack/ OHC, Cuttack	20.06.1972 30.06.2030 30.06.2032	27.05.2013 27.05.2013	27.05.2013 26.05.2015	Judge, Family Court, Jeypore (SG) 11.03.2019	
22.	Shri Sudipta Acharya LL.B Cuttack	21.04.1970 30.04.2028 30.04.2030	27.05.2013 27.05.2013	27.05.2013 26.05.2015	Dist. & Sessions Judge, Deogarh (SG) 09.08.2019	
23.	Shri Lokanath Mohapatra , M.A. LL.M Cuttack/ Cuttack	03.06.1964 30.06.2022 30.06.2024	01.06.1990 01.06.1990	28.01.2013 27.01.2015	Special Judge, (C.B.I), Court No.II, Bhubaneswar (SG) 02.07.2018/ 29.10.2018	
24.	Shri Ram Shankar Hota , B.A LL.B Subarnapur/ Sonapur	08.05.1971 31.05.2029 31.05.2031	27.05.2013 27.05.2013	27.05.2013 26.05.2015	Dist. & Sessions Judge, Balasore (SG) 01.07.2017	
25.	Shri Bidyut Kumar Mishra , M.Phil, LL.B Bolangir Bolangir	01.05.1968 30.04.2026 30.04.2028	27.05.2013 27.05.2013	27.05.2013 26.05.2015	Dist. & Sessions Judge, Puri (SG) 20.04.2019	
26.	Shri Asim Kumar Dalbehera , M.A., LL.M Deogarh Rourkela	29.10.1968 31.10.2026 31.10.2028	27.05.2013 27.05.2013	27.05.2013 26.05.2015	Dist. & Sessions Judge, Nuapada (SG) 17.07.2017	

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1	2	3	4	5	6	7
27.	Shri Ambuja Mohan Das , M.A. LL.B Dhenkanal Cuttack	08.10.1961 31.10.2019 31.10.2021	16.02.1987 16.02.1987	17.07.2013 <u>14.08.2014(R)</u> 13.08.2016	ADJ-cum-Special Judge (Vig.), Bhubaneswar 20.04.2019	
28.	Shri Rajendra Panigrahi , LL.B Ganjam No Practice at Bar	03.01.1960 31.01.2018 31.01.2020	01.06.1990 01.06.1990	31.08.2013 <u>14.08.2014(R)</u> 13.08.2016	Registrar, Odisha Administrative Tribunal, Bhubaneswar 24.06.2019	
29.	Shri Manas Kumar Mishra , LL.B Puri Puri	23.05.1960 31.05.2018 31.05.2020	01.06.1990 01.06.1990	17.07.2013 <u>14.08.2014(R)</u> 13.08.2016	Director, Public Prosecutions, Odisha, Bhubaneswar 11.02.2019	
30.	Dr. Radha Kanta Mishra , B.Sc (Hons) LL.M Ph. D (Law) Ganjam No Practice at Bar	01.05.1962 30.04.2020 30.04.2022	07.02.1985 01.06.1990	17.07.2013 <u>14.08.2014(R)</u> 13.08.2016	Special Judge, Special Court, Cuttack 01.08.2019	
31.	Shri Sovan Kumar Dash , M.Com LL.B Balasore Balasore	12.02.1961 28.02.2019 28.02.2021	08.04.2013 08.04.2013	08.04.2013 07.04.2015	Dist. & Sessions Judge, Bhadrak (SG) 13.11.2017	
32.	Shri Raj Kumar Sahu , M.Sc, LL.M Keonjhar	14.06.1961 30.06.2019 30.06.2021	08.04.2013 08.04.2013	08.04.2013 07.04.2015	Dist. & Sessions Judge, Sonepur (SG) 18.06.2018	
33.	Shri Chittaranjan Mohapatra , M.A. LL.M Cuttack Cuttack	07.07.1963 31.07.2021 31.07.2023	01.06.1990 01.06.1990	27.07.2013 <u>14.08.2014(R)</u> 13.08.2016	Commissioner of Endowment, Bhubaneswar 05.08.2019	
34.	Shri Arabinda Kumar Guru , B.A. LL.B Sambalpur No Practice at Bar	20.01.1961 31.01.2019 31.01.2021	01.06.1990 01.06.1990	17.07.2013 <u>14.08.2014(R)</u> 13.08.2016	Dist. & Sessions Judge, Boudh 04.07.2018	

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1	2	3	4	5	6	7
35.	Shri Tara Prasad Rath , B.Sc. LL.B Ganjam Berhampur	28.01.1962 31.01.2020 31.01.2022	01.06.1990 01.06.1990	17.07.2013 <u>14.08.2014(R)</u> 13.08.2016	Registrar (Vig.), Orissa High Court, Cuttack 21.12.2018	
36.	Shri Rajendra Kumar Tosh , LL.B Cuttack Cuttack	26.06.1961 30.06.2019 30.06.2021	01.06.1990 01.06.1990	27.07.2013 <u>14.08.2014(R)</u> 13.08.2016	Legal Advisor, State Vigilance Organization, Cuttack 09.08.2019	
37.	Shri Basudev Panda LL.B Jajpur / Cuttack	06.12.1961 31.12.2019 31.12.2021	01.06.1990 01.06.1990	17.07.2013 <u>14.08.2014(R)</u> 13.08.2016	Dist. & Sessions Judge, Kendrapara 02.07.2018	
38.	Shri Sanjay Ranjan Bohidar , M.A LL.B Bolangir Bolangir	06.07.1965 31.07.2023 31.07.2025	08.04.2013 08.04.2013	08.04.2013 07.04.2015	Dist. & Sessions Judge, Mayurbhanj, Baripada (SG) 06.07.2018	
39.	Shri Biranchi Narayan Mishra , M.A. LL.B Sonapur/Sonapur	06.11.1960 30.11.2018 30.11.2020	08.04.2013 08.04.2013	08.04.2013 07.04.2015	Dist. & Sessions Judge, Jajpur (SG) 15.11.2018	
40.	Shri Chittaranjan Dash , B.A LL.B Sambalpur (Rourkela)	12.11.1964 30.11.2022 30.11.2024	08.04.2013 08.04.2013	08.04.2013 07.04.2015	Registrar (Judicial), Orissa High Court, Cuttack (SG) 06.08.2018/ 01.09.2018	
41.	Shri Gajendra Mohapatra , M.Com LL.B Jajpur Bhubaneswar	26.05.1960 31.05.2018 31.05.2020	01.06.1990 01.06.1990	18.07.2013 <u>14.08.2014(R)</u> 13.08.2016	Director of Prosecution to Lokayukta, Odisha Bhubaneswar 10.06.2019	
42.	Shri Dilip Kumar Mishra , LL.B Puri Puri	03.04.1963 30.04.2021 30.04.2023	01.06.1990 01.06.1990	17.07.2013 <u>14.08.2014(R)</u> 13.08.2016	Registrar (Admn.), Orissa High Court, Cuttack 24.06.2019	
43.	Shri Debasish Nayak , M.A. LL.M Cuttack No Practice at Bar	17.01.1960 31.01.2018 31.01.2020	01.06.1990 01.06.1990	19.08.2013 <u>14.08.2014(R)</u> 13.08.2016	Member Secretary, O.S.L.S.A., Cuttack 28.12.2018	

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1	2	3	4	5	6	7
44.	Shri Soma Sekhar Jena , LL.B Balasore No Practice at Bar	25.06.1961 30.06.2019 30.06.2021	01.06.1990 01.06.1990	27.07.2013 <u>14.08.2014(R)</u> 13.08.2016	Dist. & Sessions Judge , Rayagada 17.01.2019	
45.	Shri Rohitlal Panda , LL.B Kalahandi Dharamgarh	04.04.1961 30.04.2019 30.04.2021	01.06.1990 01.06.1990	17.07.2013 <u>14.08.2014(R)</u> 13.08.2016	Dist. & Sessions Judge , Malkangiri 11.02.2019	
46.	Sayed Abdul Kader Zahir Ahmed , LL.B Cuttack No Practice at Bar	03.11.1960 30.11.2018 30.11.2020	01.06.1990 01.06.1990	31.08.2013 <u>14.08.2014(R)</u> 13.08.2016	District & Sessions Judge, Bargarh 06.03.2019	
47.	Shri Bimal Kumar Chand , M.A. LL.B Kalahandi	28.05.1961 31.05.2019 31.05.2021	08.04.2013 08.04.2013	08.04.2013 07.04.2015	District & Sessions Judge, Koraput, Jeypore (SG) 20.04.2019	
48.	Shri Ananda Chandra Behera , B.A LL.B. Balasore	23.05.1964 31.05.2022 31.05.2024	08.04.2013 08.04.2013	08.04.2013 07.04.2015	Dist. & Sessions Judge, Jagatsinghpur (SG) 07.05.2019	
49.	Shri Bijaya Kumar Mishra , LL.M Cuttack	12.08.1959 31.08.2017 31.08.2019	29.05.1995 29.05.1995	27.09.2014 26.09.2016	Dist. & Sessions Judge, Keonjhar 12.04.2019	
50.	Shri Ashok Kumar Panda , M.A. LL.M Bolangir Bolangir	02.01.1965 31.01.2023 31.01.2025	08.04.2013 08.04.2013	08.04.2013 07.04.2015	Dist. & Sessions Judge, Nabarangpur,(SG) 24.06.2019	
51.	Shri Pradyumna Kumar Nayak , M.A LL.B Jajpur / Bhubaneswar	14.07.1967 31.07.2025 31.07.2027	08.04.2013 08.04.2013	08.04.2013 07.04.2015	Dist. & Sessions Judge, Jharsuguda (SG) 01.08.2019	
52.	Shri Shyam Sundar Dash , B.A. LL.M Sambalpur Sambalpur	05.06.1965 30.06.2023 30.06.2025	08.04.2013 08.04.2013	08.04.2013 07.04.2015	Dist. & Sessions Judge, Bolangir (SG) 11.02.2019/ 05.08.2019	
53.	Shri Santosh Kumar Jena , M.A. LL.M Cuttack Cuttack	26.06.1964 30.06.2022 30.06.2024	08.04.2013 08.04.2013	08.04.2013 07.04.2015	Dist. & Sessions Judge, Sambalpur (SG) 04.07.2018/ 05.07.2019	

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1	2	3	4	5	6	7
54.	Shri Pradeep Kumar Mahanta , LL.B Keonjhar Champua	01.07.1967 30.06.2025 30.06.2027	08.04.2013 08.04.2013	08.04.2013 07.04.2015	Dist. & Sessions Judge, Sundargarh (SG) 02.07.2019	
55.	Shri Pradeep Kumar Pattnaik , B.Com LL.B Cuttack Sambalpur	02.11.1972 30.11.2030 30.11.2032	27.08.2014 27.08.2014	27.08.2014 26.08.2016	ADJ-cum- Special Judge (Vig.), Sundargarh 18.06.2018	
56.	Shri Bhagabana Pradhana B.Sc, LL.B Ganjam / Cuttack	15.01.1977 31.01.2035 31.01.2037	27.08.2014 27.08.2014	27.08.2014 26.08.2016	ADJ-cum-Special Judge (Vig.), Phulbani 17.01.2019	
57.	Shri Benudhar Patra B.Sc LL.B Khurda / Cuttack	03.05.1976 31.05.2034 31.05.2036	01.09.2015 01.09.2015	01.09.2015 31.08.2017	ADJ-cum-Special Judge (Vig.), Baripada 06.03.2019	
58.	Shri Khirod Kumar Dash , B.A, (Hons) LL.B Cuttack No Practice at Bar	01.02.1960 31.01.2018 31.01.2020	15.07.1983 01.06.1990	17.07.2013 <u>02.06.2015(R)</u> 01.06.2017	ADJ-cum-Special Judge (Vig.), Cuttack 02.07.2019	
59.	Shri Sarada Prasad Nayak , M.A LL.B Jagatsinghpur Cuttack, Jagatsinghpur	01.01.1962 31.12.2019 31.12.2021	01.06.1990 01.06.1990	17.07.2013 <u>02.06.2015(R)</u> 01.06.2017	ADJ-cum-Special Judge (Vig.), Balasore 21.01.2019	
60.	Shri Aruna Kumar Mallick B.A. LL.B Jajpur / Jajpur & Cuttack	28.06.1972 30.06.2030 30.06.2032	01.09.2015 01.09.2015	01.09.2015 31.08.2017	ADJ-cum- Addl. Special Judge (Vig.), Bhubaneswar 02.07.2018	
61.	Smt. Rupashree Choudhury B.A. LL.B Jajpur / Cuttack	12.06.1977 30.06.2035 30.06.2037	01.09.2015 01.09.2015	01.09.2015 31.08.2017	ADJ-cum- Special Judge (Vig.), Angul 19.01.2019	
62.	Shri Bama Sankar Mishra , M.A. LL.M Puri Cuttack	01.11.1959 31.10.2017 31.10.2019	01.06.1990 01.06.1990	17.07.2013 <u>02.06.2015(R)</u> 01.06.2017	Addl. Dist. & Sessions Judge, Kamakshyanagar 30.08.2017	

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1	2	3	4	5	6	7
63.	Shri Bijaya Kumar Jena, LL.M Balasore Balasore	14.05.1960 31.05.2018 31.05.2020	01.06.1990 01.06.1990	17.07.2013 <u>02.06.2015(R)</u> 01.06.2017	ADJ-cum-Special Judge (Vig.), Berhampur 11.03.2019	
64.	Shri Sarat Kumar Dehury, M.A. LL.M Sundargarh Bonaigarh	04.07.1962 31.07.2020 31.07.2022	01.06.1990 01.06.1990	26.08.2013 <u>02.06.2015(R)</u> 01.06.2017	Judge, Family Court, Cuttack 10.04.2019	
65.	Shri Srikanta Mishra, B.Sc LL.M Puri Puri	27.12.1963 31.12.2021 31.12.2023	29.05.1995 29.05.1995	17.08.2015 16.08.2017	ADJ-cum-Special Judge (Vig.), Jeypore 20.04.2019	
66.	Miss Pratima Panda, B.Sc. LL.M Cuttack Cuttack	03.11.1961 30.11.2019 30.11.2021	29.05.1995 29.05.1995	10.08.2015 09.08.2017	ADJ-cum-Special Judge (Vig.), Dhenkanal 18.06.2018/ 02.07.2019	
67.	Shri Bidhan Kumar Chanda, M.A. LL.B Bhadrak Bhadrak	14.10.1962 31.10.2020 31.10.2022	17.11.1997 17.11.1997	10.08.2015 09.08.2017	A.D.J.-cum-Special Judge (Vig.), Bhawanipatna 12.04.2019	
68.	Shri Sanjaya Kumar Sahoo, LL.M. Kendrapara / Cuttack	02.03.1967 31.03.2025 31.03.2027	17.11.1997 17.11.1997	10.08.2015 09.08.2017	A.D.J.-cum-Special Judge (Vig.), Sambalpur 01.08.2019	
69.	Ms. Rekha Prasad, M.A. LL.M Cuttack Cuttack	05.07.1962 31.07.2020 31.07.2022	17.11.1997 17.11.1997	28.09.2015 27.09.2017	ADJ-cum- Special Judge (Vig.), Keonjhar 05.08.2019	
70.	Shri Prasanta Kumar Das, M.A. LL.M. Dhenkanal Bhubaneswar	01.07.1960 30.06.2018 30.06.2020	17.11.1997 17.11.1997	10.08.2015 09.08.2017	ADJ-cum- Addl. Special Judge (Vig.), Cuttack 31.07.2017	To join as Special Judge (Vig.), Bolangir on 22.08.2019
71.	Shri Satyapira Mishra M.Com, LL.M Angul Cuttack	01.02.1968 31.01.2026 31.01.2028	17.11.1997 17.11.1997	10.08.2015 09.08.2017	Judge, Family Court, Rourkela 22.01.2019	

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1	2	3	4	5	6	7
72.	Dr. Bhagyalaxmi Rath , M.A., Ph.D Puri Cuttack	03.12.1969 31.12.2027 31.12.2029	17.11.1997 17.11.1997	10.08.2015 09.08.2017	1 st Addl. LR-cum-Addl. Secretary, Law Department, Bhubaneswar 06.07.2018/ 08.02.2019	
73.	Shri Biswajit Mohanty LL.B Jajpur Jajpur	17.01.1965 31.01.2023 31.01.2025	17.11.1997 17.11.1997	28.09.2015 27.09.2017	2 nd Addl. LR-cum-Addl. Secretary, Law Department, Bhubaneswar 08.02.2019	
74.	Shri Soumendra Kumar Rajguru M.A. LL.B Ganjam/ Berhampur	01.12.1963 30.11.2021 30.11.2023	17.11.1997 17.11.1997	31.08.2015 30.08.2017	Judge, Family Court, Angul 19.01.2019	
75.	Shri Lalit Kumar Dash , M.A. , LL.B Khurda Khurda	02.07.1966 31.07.2024 31.07.2026	05.04.1995 17.11.1997	18.08.2015 17.08.2017	Judge, Family Court, Berhampur 16.07.2018	
76.	Shri Aswini Kumar Naik , M.A. LL.M Sambalpur Sambalpur	05.07.1963 31.07.2021 31.07.2023	26.07.1999 26.07.1999	10.08.2015 09.08.2017	Judge, Family Court, Bargarh 06.07.2018	
77.	Shri Sitikantha Samal , M.A. LL.B Jajpur Jajpur	25.06.1965 30.06.2023 30.06.2025	07.05.2001 07.05.2001	10.08.2015 09.08.2017	Officer- on –Special Duty (Vigilance), Orissa High Court, 05.02.2019	
78.	Shri Subrata Mohanty , B.A., LL.M. Balasore Sundargarh	02.05.1966 31.05.2024 31.05.2026	07.05.2001 07.05.2001	30.11.2015 29.11.2017	1 st Judicial Member, Sales Tax Tribunal, Cuttack 11.09.2017/ 16.05.2019	
79.	Shri Sanjeeb Dubey , M.Com, LL.B Sambalpur Sambalpur	15.07.1967 31.07.2025 31.07.2027	07.05.2001 07.05.2001	10.08.2015 09.08.2017	Judge, Family Court, Bhadrak 18.06.2018	
80.	Smt. Minati Kumari Panda , B.A. LL.B Jajpur No Practice at Bar	04.03.1960 31.03.2018 31.03.2020	01.06.1990 01.06.1990	29.08.2013 <u>09.08.2016 (R)</u> 08.08.2018	Judge, Family Court, Keonjhar 21.01.2019	

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1	2	3	4	5	6	7
81.	Smt. Soubhagini Mallick , M.A. LL.B Kendrapara Cuttack	25.03.1963 31.03.2021 31.03.2023	29.05.1995 29.05.1995	31.08.2016 30.08.2018	Judge, Family Court, Rayagada 19.01.2019	
82.	Shri Nisith Nisank , B.A. LL.B Cuttack/CTC & BBSR	12.04.1977 30.04.2035 30.04.2037	30.06.2016	30.06.2016 29.06.2018	Member, 2 nd MACT (SD), Berhampur 09.05.2019	
83.	Shri Pratap Kumar Patra , B.Com, LL.B Ganjam, Berhampur	01.10.1969 30.09.2027 30.09.2029	17.11.1997 17.11.1997	20.06.2016 19.06.2018	Registrar (Inspection), Orissa High Court, Cuttack 11.05.2018	
84.	Shri Ajit Kumar Singh , M.A. LL.M Bhadrak Cuttack	17.08.1959 31.08.2017 31.08.2019	17.11.1997 17.11.1997	31.08.2016 30.08.2018	Judge, Family Court, Bhubaneswar 02.07.2018	
85.	Miss Anita Sahoo , M.A. LL.B Cuttack Cuttack	06.04.1961 30.04.2019 30.04.2021	17.11.1997 17.11.1997	31.08.2016 30.08.2018	Judge, Family Court, Balasore 27.04.2019	
86.	Shri Subhadarshi Pattnaik , M.Sc. LL.M Khurda Bhubaneswar	20.06.1964 30.06.2022 30.06.2024	17.11.1997 17.11.1997	31.08.2016 30.08.2018	1 st Addl. Dist. & Sessions Judge, Puri 11.08.2017	
87.	Shri Rajesh Ekka , M.A. LL.M Sundargarh Rajgangpur	15.02.1965 28.02.2023 28.02.2025	17.11.1997 17.11.1997	03.10.2016 02.10.2018	Judge, Family Court, Nayagarh 01.09.2017	
88.	Shri Bijaya Kumar Patra , M.A, LL.M. Jagatsinghpur Bhubaneswar	25.06.1963 30.06.2021 30.06.2023	23.03.1998 23.03.1998	31.08.2016 30.08.2018	1 st Addl. Dist. & Sessions Judge, Cuttack 04.07.2018	
89.	Dr. Pabitra Mohan Samal , LL.M, Ph.D Gajapati Paralakhemundi	28.06.1968 30.06.2026 30.06.2028	17.11.1997 17.11.1997	31.08.2016 30.08.2018	Judge, Family Court, Jajpur 21.01.2019	

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1	2	3	4	5	6	7
90.	Shri Raj Kishore Nayak , B.Sc, LL.B Nayagarh Bhubaneswar	07.02.1964 28.02.2022 29.02.2024	26.07.1999 26.07.1999	23.09.2016 22.09.2018	Addl. Dist. & Sessions Judge, Athamallick 12.08.2017	
91.	Shri Dipti Ranjan Kanungo , B.Sc LL.M Cuttack Cuttack	24.11.1969 30.11.2027 30.11.2029	26.07.1999 26.07.1999	17.08.2016 16.08.2018	Judge, Family Court, Dhenkanal 02.07.2019	
92.	Miss Gourimali Maharana , B.Sc. LL.B Cuttack Athagarh	01.01.1965 31.12.2022 31.12.2024	26.07.1999 26.07.1999	22.10.2016 21.10.2018	Judge, Family Court, Boudh 24.07.2018/ 05.02.2019	
93.	Shri Nilagiri Jena LL.B Nayagarh Nayagarh	03.01.1964 31.01.2022 31.01.2024	26.07.1999 26.07.1999	31.08.2016 30.08.2018	Addl. Dist. & Sessions Judge, Padampur 03.11.2018	
94.	Shri Niranjana Panda , B.Sc, LL.B Cuttack Cuttack	24.04.1968 30.04.2026 30.04.2028	26.07.1999 26.07.1999	28.09.2016 27.09.2018	Judge, Family Court, Phulbani 16.02.2019	
95.	Shri Bikram Kumar Pradhan , M.A., LL.M Ganjam Berhampur	28.07.1964 31.07.2022 31.07.2024	26.07.1999 26.07.1999	31.08.2016 30.08.2018	Judge, Family Court, Nabarangpur 18.06.2018	
96.	Shri Digambar Prusty , B.Sc, LL.B Cuttack Banki	28.04.1965 30.04.2023 30.04.2025	26.07.1999 26.07.1999	01.10.2016 30.09.2018	Judge, Family Court, Khurda 04.07.2018	
97.	Shri Anup Kumar Chandan , LL.B Bolangir Patnagarh	20.04.1967 30.04.2025 30.04.2027	26.07.1999 26.07.1999	19.09.2016 18.09.2018	Judge, Family Court, Sambalpur 16.02.2019	
98.	Shri Dhaneswar Mallick , M.Com, LL.M Bhadrak Cuttack	20.10.1964 31.10.2022 31.10.2024	07.05.2001 07.05.2001	28.09.2016 27.09.2018	ADJ-cum-Addl. Special Judge (Vig.), Bhubaneswar 09.07.2018	

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1	2	3	4	5	6	7
99.	Shri Pranab Kumar Patra , B.Com, LL.M. Khurda Puri	19.07.1972 31.07.2030 31.07.2032	07.05.2001 07.05.2001	14.09.2016 13.09.2018	Presiding Officer Special Court under SC & ST(PoA) Act, Cuttack 02.07.2018	
100.	Shri Sangram Keshari Pattnaik , M.A., LL.M Nayagarh Ganjam	28.08.1968 31.08.2026 31.08.2028	07.05.2001 07.05.2001	17.08.2016 16.08.2018	Addl. Dist. & Sessions Judge, Salipur 10.04.2019	
101.	Shri Srinibash Pratihari , M.A, LL.M Puri No Practice at Bar	04.08.1969 31.08.2027 31.08.2029	07.05.2001 07.05.2001	31.08.2016 30.08.2018	Addl. Dist. & Sessions Judge, Khallikote 19.01.2019	
102.	Shri Pranab Kumar Routray , M.A. LL.M Cuttack Cuttack	02.06.1971 30.06.2029 30.06.2031	07.05.2001 07.05.2001	31.08.2016 30.08.2018	Addl. Dist. & Sessions Judge, Kujang 20.01.2019	
103.	Smt. Ajanta Sadangi , M.A., LL.M Khurda Bhubaneswar	03.09.1967 30.09.2025 30.09.2027	07.05.2001 07.05.2001	31.08.2016 30.08.2018	Judge, Family Court, Kendrapara 05.08.2019	
104.	Shri Rashmi Mohan Acharya , B.A., LL.B Nayagarh Puri	15.09.1969 30.09.2027 30.09.2029	07.05.2001 07.05.2001	19.09.2016 18.09.2018	Addl. Secretary (Judicial), Law Department, Bhubaneswar 19.09.2016	
105.	Shri Aurobindo Pattanaik , B.A., LL.B Kendrapara Bhubaneswar	14.11.1968 30.11.2026 30.11.2028	07.05.2001 07.05.2001	17.09.2016 16.09.2018	Addl. Dist. & Sessions Judge, Balliguda 05.08.2017	
106.	Shri Lalatendu Jena , B.A. LL.B Kendrapara Cuttack	28.07.1968 31.07.2026 31.07.2028	07.05.2001 07.05.2001	28.09.2016 27.09.2018	Judge, Family Court, Bolangir 15.11.2018	
107.	Shri Damodar Rath B.A , LL.B Dhenkanal Dhenkanal	21.06.1969 30.06.2027 30.06.2029	07.05.2001 07.05.2001	31.08.2016 30.08.2018	Addl. Dist. & Sessions Judge, Kantabanji 28.01.2019	

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1	2	3	4	5	6	7
108.	Shri Debadatta Das Mahapatra , LL.M. Balasore Cuttack	27.02.1979 28.02.2037 28.02.2039	10.11.2004 10.11.2004	19.09.2016 18.09.2018	Addl. Dist. & Sessions Judge, Jajpur Road 16.02.2019	
109.	Shri Sushant Patel , B.Sc LL.B Sundargarh No Practice at Bar	04.04.1964 30.04.2022 30.04.2024	01.06.1990 01.06.1990	01.08.2013 31.07.2017(R)	Judge, Family Court, Bhawanipatna 17.01.2019	
110.	Ms. Rajalaxmi Pattanayak M.Phil, LL.B Kandhamal Phulbani	09.05.1972 31.05.2030 31.05.2032	04.09.2017 04.09.2017	04.09.2017	Addl. Dist. & Sessions Judge, Aska 24.06.2019	
111.	Deepak Kumar B.A, LL.B (Hons.) Cuttack Bhubaneswar	20.05.1980 31.05.2038 31.05.2040	04.09.2017 04.09.2017	04.09.2017	1 st Addl. Dist. & Sessions Judge, Berhampur 04.09.2017 / 08.11.2018 / 01.08.2019	
112.	Satya Narayan Sarangi B.A, LL.B Mayurbhanj Udala	05.07.1977 31.07.2035 31.07.2037	04.09.2017 04.09.2017	04.09.2017	Addl. Dist. & Sessions Judge, Boudh 11.02.2019	
113.	Shri Amruta Ranjan Nanda , LL.B Khurda Nil	10.05.1981 31.05.2039 31.05.2041	10.11.2004 10.11.2004	17.07.2017	Addl. Dist. & Sessions Judge, Athagarh 17.07.2017	
114.	Ms. Jyotirmayee Acharya , LL.M Khurda	05.12.1961 31.12.2019 31.12.2021	29.05.1995 29.05.1995	31.07.2017	Judge, Family Court, Sonapur 21.04.2019	
115.	Shri Rama Krishna Choudhury , M.Com, LL.M Khurda Puri	03.01.1961 31.01.2019 31.01.2021	31.08.1995 31.08.1995	05.09.2017	Addl. Dist. & Sessions Judge, Dharamgarh 05.09.2017	
116.	Shri Hemanta Kumar Sethi , LL.B Mayurbhanj Karanjia	04.07.1962 31.07.2020 31.07.2022	17.11.1997 17.11.1997	07.10.2017	Addl. Dist. & Sessions Judge, Koraput 07.10.2017	

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1	2	3	4	5	6	7
117.	Shri Debasis Rout M.A., LL.M Cuttack Cuttack	11.01.1967 31.01.2025 31.01.2027	26.07.1999 26.07.1999	31.07.2017	1 st Addl. Dist. & Sessions Judge, Bolangir 27.04.2019	
118.	Smt. Pragnya Panigrahi, M.A. LL.M Cuttack Cuttack	19.09.1970 30.09.2028 30.09.2030	26.07.1999 26.07.1999	31.07.2017	Addl. Dist. & Sessions Judge, Kendrapara 31.07.2017	
119.	Smt. Sikha Rani Rath, M.A. , LL.M Sambalpur Deogarh	17.07.1966 31.07.2024 31.07.2026	26.07.1999 26.07.1999	31.07.2017	Addl. Dist. & Sessions Judge, Chhatrapur 31.07.2017	
120.	Smt. Luna Mohanty, M.A., LL.B Cuttack Delhi	10.02.1970 29.02.2028 28.02.2030	07.05.2001 07.05.2001	17.07.2017	Addl. Dist. & Sessions Judge, Talcher 17.07.2017	
121.	Miss Pragnyanalini Mishra, M.A. LL.B Bolangir Bolangir	11.02.1962 29.02.2020 28.02.2022	26.07.1999 26.07.1999	30.08.2017	Addl. Dist. & Sessions Judge, Malkangiri 30.08.2017	
122.	Dr. Prasanna Kumar Panda, M.A, LL.M, Ph.D Nayagarh Bhubaneswar	15.07.1968 31.07.2026 31.07.2028	26.07.1999 26.07.1999	05.08.2017	Addl. Dist. & Sessions Judge, Nayagarh 05.08.2017	
123.	Shri Jagadish Prasad Mohanty, B.A., LL.M Jajpur Cuttack	03.05.1968 31.05.2026 31.05.2028	07.05.2001 07.05.2001	07.10.2017	2 nd Addl. Dist. & Sessions Judge, Berhampur 01.08.2019	
124.	Shri Rabindra Kumar Das, B.A., LL.B Kendrapara No Practice at Bar	12.05.1964 31.05.2022 31.05.2024	01.02.1983 07.05.2001	01.09.2017	1 st Addl. Dist. & Sessions Judge, Rourkela 01.09.2017/ 06.04.2018	
125.	Shri Udayabhanu Jena, M.A., LL.B Kalahandi Bhawanipatna	30.01.1964 31.01.2022 31.01.2024	07.05.2001 07.05.2001	30.08.2017	Member, 2 nd M.A.C.T (ND), Sambalpur 30.08.2017 /04.07.2018	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
126.	Shri Anup Ranjan Pattanaik , M.A. LL.M Khurda Bhubaneswar	15.07.1969 31.07.2027 31.07.2029	07.05.2001 07.05.2001	11.09.2017	Addl. Dist. & Sessions Judge, Rairangpur 11.03.2019	
127.	Shri Prasanta Kumar Nayak , B.A. LL.B Jagatsinghpur Jagatsinghpur	27.05.1967 31.05.2025 31.05.2027	07.05.2001 07.05.2001	31.07.2017 18.06.2018	Addl. Dist. & Sessions Judge, Jajpur 18.06.2018	
128.	Shri Dhanurdhar Senapati , M.A. LL.B Puri Bhubaneswar	28.04.1966 30.04.2024 30.04.2026	07.05.2001 07.05.2001	31.07.2017	1 st Addl. Dist. & Sessions Judge, Khurda 31.07.2017/ 09.07.2018	
129.	Shri Mohan Rao Dora , B.Sc, LL.M Ganjam Berhampur	01.06.1966 31.05.2024 31.05.2026	07.05.2001 07.05.2001	31.07.2017	2 nd Addl. Dist. & Sessions Judge, Puri 31.07.2017	
130.	Shri Ananda Narayan Maharana , B.A. (Hons), LL.M. Balasore/ Keonjhar Keonjhar	12.01.1967 31.01.2025 31.01.2027	07.05.2001 07.05.2001	31.07.2017	1 st Addl. Dist. & Sessions Judge, Sambalpur 18.06.2018	
131.	Shri Samar Bilash Behera , B.A., LL.B Ganjam Berhampur	05.11.1968 30.11.2026 30.11.2028	07.05.2001 07.05.2001	11.08.2017	Addl. Dist. & Sessions Judge, Phulbani 17.01.2019	
132.	Shri Dolagobinda Barik , M.A., LL.B Dhenkanal Dhenkanal	26.06.1963 30.06.2021 30.06.2023	07.05.2001 07.05.2001	31.07.2017	Addl. Dist. & Sessions Judge, Champua 21.01.2019	
133.	Shri Arun Kumar Sahoo , B.Sc LL.M Cuttack Cuttack	24.06.1966 30.06.2024 30.06.2026	26.07.1999 26.07.1999	24.07.2018	Addl. Dist. & Sessions Judge, Parlakhemundi 24.07.2018	
134.	Smt. Rasmita Dalai , LL.M Cuttack Cuttack	26.06.1971 30.06.2029 30.06.2031	26.07.1999 26.07.1999	09.07.2018	Addl. Dist. & Sessions Judge, Bhawanipatna 09.07.2018	

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1	2	3	4	5	6	7
135.	Ms. Purnima Jena, M.A, LL.B Jajpur Cuttack	03.07.1973 31.07.2031 31.07.2033	02.07.2018 02.07.2018	02.07.2018	2 nd Addl. Dist. & Sessions Judge, Bolangir 02.07.2018	
136.	Shri Himansu Sekhar Mallick, LL.B Keonjhar	10.06.1974 30.06.2032 30.06.2034	02.07.2018 02.07.2018	02.07.2018	2 nd Addl. Dist. & Sessions Judge, Rourkela 02.07.2018	
137.	Dr. Anil Kumar Dutta, M.A., LL.M Cuttack Cuttack	28.12.1964 31.12.2022 31.12.2024	29.05.1995 29.05.1995	30.06.2018	Addl. Dist. & Sessions Judge, Umerkote 30.06.2018	
138.	Shri Mahalat Sa, M.A. LL.M Sundargarh Sambalpur	03.08.1963 31.08.2021 31.08.2023	23.03.1998 23.03.1998	18.06.2018	Addl. Dist. & Sessions Judge, Bhanjanagar 18.06.2018	
139.	Shri Girija Prasad Mohapatra, B.Com LL.B Khurda Khurda	12.07.1972 31.07.2030 31.07.2032	07.05.2001 07.05.2001	02.07.2018	1 st Addl. Dist. & Sessions Judge, Balasore 24.06.2019/ 03.08.2019	
140.	Shri Bikram Pattanaik, B.Sc LL.M Nayagarh Bhubaneswar	26.10.1968 31.10.2026 31.10.2028	07.05.2001 07.05.2001	18.06.2018	Addl. Dist. & Sessions Judge, Kuchinda 24.01.2019	
141.	Shri Raj Kishore Lenka, B.Com LL.B Cuttack Cuttack	25.09.1969 30.09.2027 30.09.2029	07.05.2001 07.05.2001	04.07.2018	Addl. Dist. & Sessions Judge, Jeypore 04.07.2018	
142.	Shri Sushil Kumar Rout, M.A. LL.M. Keonjhar Keonjhar	15.05.1966 31.05.2024 31.05.2026	07.05.2001 07.05.2001	09.07.2018	Addl. Dist. & Sessions Judge, Karanjia 22.01.2019	
143.	Ms. Itishree Mohapatra, LL.B Dhenkanal Cuttack	01.07.1978 30.06.2036 30.06.2038	02.07.2018 02.07.2018	02.07.2018	2 nd Addl. Dist. & Sessions Judge, Baripada 02.07.2018	

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1	2	3	4	5	6	7
144.	Shri Enumulu Bighneswar Rao, B.A, LL.B Ganjam Berhampur	12.05.1963 31.05.2021 31.05.2023	07.05.2001 07.05.2001	02.07.2018	Presiding Officer, Designated Court under O.P.I.D Act, 2011, Cuttack 02.07.2018	
145.	Shri Pravat Kumar Rajguru, B.A. LL.B Khurda Bhubaneswar	10.02.1968 28.02.2026 29.02.2028	07.05.2001 07.05.2001	04.07.2018	Member, State Transport Appellate Tribunal, Cuttack 06.03.2019	
146.	Smt. Sweta Mishra, LL.B Dhenkanal Bhubaneswar	01.07.1979 30.06.2037 30.06.2039	10.11.2004 10.11.2004	18.06.2018	2 nd Judicial Member, Odisha Sales Tax Tribunal, Cuttack 16.05.2019	
147.	Shri Manash Kumar Panda, LL.B Baragarh Baragarh	01.07.1978 30.06.2036 30.06.2038	10.11.2004 10.11.2004	04.07.2018	Addl. Dist. & Sessions Judge, Sonepur 16.05.2019	
148.	Shri Prasanta Kumar Mishra, M.Com, LL.M Jajpur Cuttack	07.07.1966 31.07.2024 31.07.2026	17.11.1997 17.11.1997	06.07.2018	Presiding Officer Special Court under SC & ST(PoA) Act, Balasore 06.07.2018	
149.	Shri Niranjana Kumar Jena, B.Com LL.B Balasore Balasore	08.03.1964 31.03.2022 31.03.2024	07.05.2001 07.05.2001	17.01.2019	3 rd Addl. Dist. & Sessions Judge, Berhampur 17.01.2019	
150.	Shri Raj Kishore Mohapatra, B.A, LL.B Nayagarh Nayagarh	04.10.1966 31.10.2024 31.10.2026	07.05.2001 07.05.2001	17.01.2019	Addl. Dist. & Sessions Judge, Dhenkanal 17.01.2019	
151.	Mrs. Pranati Saha, LL.B Khurda Nil	16.06.1977 30.06.2035 30.06.2037	10.11.2004 10.11.2004	16.02.2019	Addl. Dist. & Sessions Judge, Bhadrak 16.02.2019	
152.	Miss Swagati Das, LL.M. Cuttack	05.11.1977 30.11.2035 30.11.2037	10.11.2004 10.11.2004	08.02.2019	Authorized Officer, Special Court., Cuttack 16.10.2017/ 08.02.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
153.	Shri Asish Kumar Tripathy , LL.M. Khurda Nil	23.12.1976 31.12.2034 31.12.2036	10.11.2004 10.11.2004	16.02.2019	Addl. Dist. & Sessions Judge, Rayagada 16.02.2019	
154.	Shri Badri Narayan Nanda , LL.M. Puri Nil	12.07.1980 31.07.2038 31.07.2040	10.11.2004 10.11.2004	07.01.2019	Additional Director, O.J.A, Cuttack 01.03.2017/ 07.01.2019	
155.	Dr. Jeevanjyoti Rath , LL.M. Kendrapara Nil	03.03.1979 31.03.2037 31.03.2039	10.11.2004 10.11.2004	02.03.2019	Judge, Family Court, Jagatsinghpur 02.03.2019	
156.	Dr. V. Sujata LL.M., Ph.D Cuttack Nil	30.10.1978 31.10.2036 31.10.2038	10.11.2004 10.11.2004	17.01.2019	1 st Addl. Dist. & Sessions Judge, Baripada 16.10.2017 / 17.01.2019	
157.	Shri Suresh Chandra Pradhan , LL.M. Nayagarh Cuttack	04.04.1973 30.04.2031 30.04.2033	10.11.2004 10.11.2004	19.01.2019	Addl. Dist. & Sessions Judge , Angul 17.10.2017/ 19.01.2019	
158.	Shri Parthasarathi Pattnaik , LL.B Jagatsinghpur Nil	10.08.1981 31.08.2039 31.08.2041	10.11.2004 10.11.2004	21.01.2019	Addl. Dist. & Sessions Judge, Sundargarh 21.01.2019	
159.	Shri Raja Ranjan Padhi , LL.M. Khurda Nil	02.07.1975 31.07.2033 31.07.2035	10.11.2004 10.11.2004	19.01.2019	Addl. Dist. & Sessions Judge, Jharsuguda 19.01.2019	
160.	Shri Rajesh Dash , LL.M. Dhenkanal Cuttack/Dhenkanal	03.06.1978 30.06.2036 30.06.2038	10.11.2004 10.11.2004	08.02.2019	Addl. Dist. & Sessions Judge, Anandpur 08.02.2019	
161.	Miss Sasmita Parhi , LL.B Balasore Udala	06.05.1975 31.05.2033 31.05.2035	10.11.2004 10.11.2004	17.01.2019	Addl. Dist. & Sessions Judge, Deogarh 17.01.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
162.	Shri Madanlal Khedia, LL.B Baragarh Baragarh	10.06.1972 30.06.2030 30.06.2032	10.11.2004 10.11.2004	06.03.2019	Adl. Dist. & Sessions Judge, Nuapada 06.03.2019	
163.	Shri Surya Narayan Dwivedi, LL.M. Cuttack Nil	02.02.1973 28.02.2031 28.02.2033	10.11.2004 10.11.2004	19.01.2019	Adl. Dist. & Sessions Judge, Bonai 19.01.2019	
164.	Shri Satya Ranjan Pradhan, LL.B Kendrapara/ Balasore Nil	08.06.1980 30.06.2038 30.06.2040	10.11.2004 10.11.2004	28.01.2019	Adl. Dist. & Sessions Judge, Bhubaneswar 28.01.2019	
165.	Mrs. Minakshi Das, LL.M. Khurda Nil	02.06.1973 30.06.2031 30.06.2033	10.11.2004 10.11.2004	17.01.2019	Secretary, Juvenile Justice Committee, Orissa High Court, Cuttack 18.03.2019	
166.	Shri Pranaya Kumar Das, LL.B Kendrapra Nil	17.09.1975 30.09.2033 30.09.2035	10.11.2004 10.11.2004	06.03.2019	Adl. Dist. & Sessions Judge, Nabarangpur 06.03.2019	
167.	Shri Tanmaya Kumar Mohanty, LL.B Cuttack Nil	20.05.1975 31.05.2033 31.05.2035	10.11.2004 10.11.2004	04.01.2019	Membr Secretary, SCMS, Orissa High Court, Cuttack 17.08.2016/ 04.01.2019	
168.	Mrs. Bandana Kar, LL.B Baragarh Baragarh	21.07.1966 31.07.2024 31.07.2026	10.11.2004 10.11.2004	24.01.2019	3 rd Adl. Dist. & Sessions Judge, Cuttack 18.06.2018/ 24.01.2019	
169.	Shri Akhil Kumar Paschimakabat, LL.B. Puri Nil	04.05.1978 31.05.2036 31.05.2038	10.11.2004 10.11.2004	04.01.2019	Co-ordinater, Arbitration Centre, OHC, Cuttack 01.05.2017/ 04.09.2017/ 04.01.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
170.	Shri Subash Kumar Behari , LL.B Jajpur Jajpur	01.01.1973 31.12.2030 31.12.2032	10.11.2004 10.11.2004	11.02.2019	2 nd Addl. Dist. & Sessions Judge, Balasore 11.02.2019/ 03.08.2019	
171.	Shri Dillip Kumar Biswal , LL.B Cuttack Nil	06.06.1974 30.06.2032 30.06.2034	10.11.2004 10.11.2004	22.01.2019	2 nd Addl. Dist. & Sessions Judge, Khurda 09.07.2018/ 22.01.2019	
172.	Dr. Moonrani Mishra , M.A. LL.M Kendrapara Bhubaneswar	31.05.1966 31.05.2024 31.05.2026	17.11.1997 17.11.1997	12.04.2019	Addl. Dist. & Sessions Judge, Jagatsinghpur 16.11.2017/ 12.04.2019	
173.	Dr. Md. Irshadun Nabi , LL.M., Ph.D Bhadrak Nil	30.06.1973 30.06.2031 30.06.2033	10.11.2004 10.11.2004	18.04.2019	Addl. Dist. & Sessions Judge, (LR & LTV), Bhubaneswar 18.04.2019	Deputed as 1 st ADJ, Baripada w.e.f. 05.08.2019
174.	Miss Sonali Pattnaik , LL.B Keonjhar Nil	02.06.1976 30.06.2034 30.06.2036	10.11.2004 10.11.2004	12.04.2019	3 rd Addl. Dist. & Sessions Judge, Balasore 12.04.2019/ 03.08.2019	
175.	Shri Pradipta Kumar Sahoo , LL.M. Kendrapara Baragarh	07.07.1968 31.07.2026 31.07.2028	10.11.2004 10.11.2004	12.04.2019	Addl. Dist. & Sessions Judge, Nimapara 12.04.2019	
176.	Miss Subhashree Tripathy , LL.B Khurda Nil	14.09.1980 30.09.2038 30.09.2040	10.11.2004 10.11.2004	12.04.2019	3 rd Addl. Dist. & Sessions Judge, Puri 12.04.2019	
177.	Mrs. Mamita Das , LL.M. Cuttack Nil	02.05.1973 31.05.2031 31.05.2033	10.11.2004 10.11.2004	12.04.2019	Addl. Dist. & Sessions Judge, Patnagarh 12.04.2019	
178.	Shri Ashutosh Dash , LL.M. Cuttack Nil	10.06.1976 30.06.2034 30.06.2036	10.11.2004 10.11.2004	24.06.2019	Addl. Dist. & Sessions Judge, Bargarh 24.06.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
179.	Shri Lokanath Sahoo, LL.M. Jajpur Nil	10.06.1972 30.06.2030 30.06.2032	10.11.2004 10.11.2004	21.04.2019	Addl. Dist. & Sessions Judge, Keonjhar 21.04.2019	
180.	Shri Rajesh Kumar Nair V.G., LL.M. Kerala Nil	17.04.1977 30.04.2035 30.04.2037	10.11.2004 10.11.2004	20.04.2019	Addl. Dist. & Sessions Judge, Titilagarh 20.04.2019	
181.	Miss Sumita Jena, LL.B Jajpur Nil	09.06.1981 30.06.2039 30.06.2041	10.11.2004 10.11.2004	12.04.2019	Authorized Officer, Special Court , Bhubaneswar 05.08.2019	
182.	Shri Ashok Kumar Pahi, LL.M. Keonjhar Bhubaneswar	12.07.1973 31.07.2031 31.07.2033	10.11.2004 10.11.2004	16.05.2019	2 nd Addl. Dist. & Sessions Judge, Sambalpur 16.05.2019	
183.	Shri Ajay Kumar Pradhan (A), LL.B Keonjhar Nil	12.05.1975 31.05.2033 31.05.2035	10.11.2004 10.11.2004	09.05.2019	Addl. Dist. & Sessions Judge, Gunupur 09.05.2019	

RETIRED OFFICERS PRESIDING OVER FAMILY COURTS

184.	Shri Sarat Chandra Mishra, OSJS (Retd.since 31.01.2018)	20.01.1958		13.08.2018	Judge, Family Court, Puri 13.08.2018	
185.	Shri Ganeswar Pati, OSJS (Retd.since 28.02.2018)	28.02.1958		13.08.2018	Judge, Family Court, Baripada 13.08.2018	

PART -IV

OFFICERS IN THE CADRE OF SENIOR CIVIL JUDGE

(CHIEF JUDICIAL MAGISTRATE AND SENIOR CIVIL JUDGE)

CADRE STRENGTH : 254

Scale of Pay	:	Rs. 39,530 -920- 40,450- 1080- 49,090- 1230- 54,010/-
ACP – I	:	Rs. 43,690 – 1080- 49,090-1230 – 56,470/-
ACP – II	:	Rs. 51,550 – 1230 – 58,930 – 1380 – 63,070/-

(a)	C.J.Ms.	30
(b)	A.C.J.Ms	04
(c)	Senior Civil Judge	75 + 03 = 78
(d)	Addl. Senior Civil Judge	24
(e)	Registrar, Civil Courts	30
(f)	Women's Court	12 + 04 = 16
(g)	Special Posts	52
(h)	Leave Reserve	20

Total : 254

1. Special Officer (Administration), Orissa High Court, Cuttack
2. Special Officer (Special Cell), Orissa High Court, Cuttack
3. Deputy Registrar (J & E), Orissa High Court, Cuttack
4. Deputy Registrar (Admn. & Protocol), Orissa High Court, Cuttack
5. Addl. Co-ordinator, Arbitration Centre, Orissa High Court, Cuttack
6. Presiding Officer, Labour Court, Sambalpur
7. Presiding officer, Labour Court, Jeypore
8. Presiding Officer, Labour Court, Bhubaneswar
9. Deputy Commissioner of Endowments, Bhubaneswar
10. Deputy Secretary, Odisha State Legal Services Authority, Cuttack
11. Secretary, State Consumer Disputes Redressal Commission, Cuttack
12. Special Officer, Director of Public Prosecution, Bhubaneswar
13. Deputy Registrar, Odisha Administrative Tribunal, Cuttack Bench, Cuttack
14. Deputy Registrar, Odisha Administrative Tribunal, Bhubaneswar
15. Member, P.O., Wakf Tribunal, Cuttack
- 16 – 20. Protocol Officer, Puri / Khurda at Bhubaneswar / Cuttack / Sambalpur / Ganjam, Berhampur
- 21 – 50. Secretary, D.L.S.A. (30)
51. Deputy Director, Odisha Judicial Academy, Cuttack
52. Central Project Co-ordinator, Orissa High Court, Cuttack

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7

CIVIL LIST OF JUDICIAL OFFICERS IN THE CADRE OF SENIOR CIVIL JUDGE

1.	Smt. Sabita Das, M.A., LL.M Mayurbhanj / Jeypore	25.02.1963 28.02.2021 28.02.2023	01.06.1990 01.06.1990	20.06.2011	Deputy Registrar, SAT, Bhubaneswar 20.04.2019	
2.	Shri Laxminarayan Ray Choudhury, B.Sc. LL.M Boudh Kendrapara	15.05.1970 31.05.2028 31.05.2030	07.05.2001 07.05.2001	16.04.2013	C.J.M, Sundargarh 04.12.2017	
3.	Shri Saroj Kumar Dash, LL.M. Kendrapara Nil	26.06.1970 30.06.2028 30.06.2030	10.11.2004 10.11.2004	16.04.2013	Addl. C.J.M, Berhampur 26.10.2017	
4.	Shri Debasis Panda, LL.B Balasore Nil	29.12.1971 31.12.2029 31.12.2031	10.11.2004 10.11.2004	13.05.2013	C.J.M, Malkangiri 02.07.2018	
5.	Shri Amiya Ranjan Jena, M.Sc. LL.B Kendrapara Nil	29.06.1972 30.06.2030 30.06.2032	10.11.2004 10.11.2004	13.05.2013	C.J.M, Bhadrak 18.06.2018	
6.	Shri Ranjan Kumar Sutar, LL.B Kendrapara Nil	23.02.1974 29.02.2032 28.02.2034	10.11.2004 10.11.2004	01.03.2014	C.J.M, Bhawanipatna 18.06.2018	
7.	Shri Pravakar Ganthia, LL.M. Cuttack Nil	05.05.1973 31.05.2031 31.05.2033	10.11.2004 10.11.2004	21.05.2014	C.J.M, Bolangir 08.02.2019/ 16.05.2019	
8.	Shri Mahendra Kumar Sutradhar, LL.B Keonjhar	05.10.1970 31.10.2028 31.10.2030	10.11.2004 10.11.2004	21.05.2014	C.J.M, Kendrapara 20.04.2019	
9.	Shri Gyanendra Kumar Barik, LL.B Keonjhar/ Keonjhar	09.07.1972 31.07.2030 31.07.2032	10.11.2004 10.11.2004	11.04.2014	C.J.M, Rayagada 06.07.2018	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
10.	Shri Sanjeeb Ranjan Samanta , LL.B Kendrapara Nil	05.07.1981 31.07.2039 31.07.2041	10.11.2004 10.11.2004	12.02.2014	C.J.M, Nuapada 27.04.2019	
11.	Smt. Itishree Malabika Bhuyan , LL.M. Balasore Nil	14.07.1976 31.07.2034 31.07.2036	10.11.2004 10.11.2004	21.04.2014	C.J.M, Deogarh 02.07.2018	
12.	Shri Ajaya Kumar Pradhan (B) , LL.M. Ganjam Berhampur	17.06.1972 30.06.2030 30.06.2032	10.11.2004 10.11.2004	10.02.2014	C.J.M, Boudh 08.02.2019/ 15.07.2019	
13.	Shri Gundicha Samantasinghar , LL.B Khurda Nil	08.10.1971 31.10.2029 31.10.2031	10.11.2004 10.11.2004	12.02.2014	P.O, Labour Court, Sambalpur 24.07.2018	
14.	Shri Satya Narayan Patra , LL.M. Balasore Cuttack	16.04.1971 30.04.2029 30.04.2031	10.11.2004 10.11.2004	10.02.2014	C.J.M, Bargarh 12.04.2019	
15.	Shri Sadasiba Jena , LL.B Keonjhar Cuttack	02.06.1971 30.06.2029 30.06.2031	10.11.2004 10.11.2004	28.03.2014	Addl. C.J.M, Rourkela 08.02.2019	
16.	Shri Satyanarayan Kar , LL.M. Balasore / Bhubaneswar	08.07.1974 31.07.2032 31.07.2034	24.10.2005 24.10.2005	12.02.2014	C.J.M, Cuttack 28.02.2019	
17.	Shri Soumyak Patra , LL.B Balasore Nil	24.05.1977 31.05.2035 31.05.2037	24.10.2005 24.10.2005	18.03.2014	C.J.M, Angul 28.02.2019	
18.	Smt. Madhumita Mohanty , LL.B Sundargarh Rourkela	10.06.1967 30.06.2025 30.06.2027	24.10.2005 24.10.2005	28.03.2014	P. O, Labour Court, Bhubaneswar 15.03.2017/ 02.07.2018/ 26.04.2019	
19.	Smt. Prangya Paramita Raulo , LL.B Gajapati Nil	28.06.1980 30.06.2038 30.06.2040	24.10.2005 24.10.2005	28.03.2014	C.J.M, Berhampur 06.07.2018/ 16.02.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
20.	Shri Hara Prasad Pattnaik, LL.M. Khurda BBSR	12.03.1980 31.03.2038 31.03.2040	24.10.2005 24.10.2005	12.02.2014	Addl. C.J.M (Special Court), Cuttack 06.07.2018/ 25.02.2019	
21.	Shri Sushanta Kumar Mohapatra, B.Com (Hons) LL.B Keonjhar ,Anandpur, Keonjhar, Rourkela	21.06.1961 30.06.2019 30.06.2021	01.06.1990 01.09.1990	25.03.2015	C.J.M, Puri 02.12.2017/ 28.02.2019	
22.	Shri Agasti Kumar Sahoo, LL.M Cuttack Cuttack	30.06.1968 30.06.2026 30.06.2028	17.11.1997 17.11.1997	29.04.2015	Deputy Registrar, Odisha Administrative Tribunal, Cuttack 10.04.2019	
23.	Shri Munjeti Eswar Rao, LL.B Rayagada Rayagada	05.06.1965 30.06.2023 30.06.2025	17.11.1997 17.11.1997	27.04.2015	C.J.M, Parlakhemundi 08.02.2019	
24.	Shri Tiranjan Patra, B.Sc., LL.B Mayurbhanj No practice at Bar	13.12.1963 31.12.2021 31.12.2023	11.03.1988 17.11.1997	25.03.2015	C.J.M, Keonjhar 08.02.2019	
25.	Shri Sudam Charan Dash, LL.M. Angul Cuttack	04.11.1974 30.11.2032 30.11.2034	10.11.2004 10.11.2004	25.03.2015	C.J.M, Jagatsinghpur 08.02.2019	
26.	Shri Pranam Kumar Rout, LL.B Cuttack Nil	05.07.1978 31.07.2036 31.07.2038	24.10.2005 24.10.2005	25.03.2015	P.O, Wakf Tribunal, Cuttack 03.01.2018	
27.	Shri Manas Ranjan Rath, LL.B Jagatsinghpur Cuttack	12.04.1974 30.04.2032 30.04.2034	24.10.2005 24.10.2005	27.04.2015	C.J.M, Sonapur 06.03.2019	
28.	Shri Arabinda Rath, LL.M. Angul Nil	11.07.1981 31.07.2039 31.07.2041	24.10.2005 24.10.2005	25.03.2015	Secretary, Consumer Disputes Redressal Commissioner, Cuttack 16.04.2019	
29.	Shri Raj Kumar Das, LL.B Bhadrak Nil	19.07.1978 31.07.2036 31.07.2038	24.10.2005 24.10.2005	25.03.2015	C.J.M, Nabarangpur 28.02.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
30.	Smt. Sanghamitra Sharma , LL.B Mayurbhanj Nil	10.06.1972 30.06.2030 30.06.2032	24.10.2005 24.10.2005	25.03.2015	C.J.M, Khurda 28.02.2019	
31.	Shri Akankhit Mishra , LL.M Nayagarh Cuttack	24.04.1979 30.04.2037 30.04.2039	24.10.2005 24.10.2005	25.03.2015	Special Officer (Admn.), Orissa High Court, Cuttack 04.09.2017/ 19.07.2018	
32.	Choudhury Prabir Kumar , LL.B Koraput Kortaput	29.09.1974 30.09.2032 30.09.2034	24.10.2005 24.10.2005	20.04.2015	Deputy Commissioner of Endowments, Bhubaneswar 22.02.2019	
33.	Shri Subrat Kumar Pattnaik , LL.B Khurda CTC/BBSR	03.07.1977 31.07.2035 31.07.2037	24.10.2005 24.10.2005	09.03.2015	C.J.M, Balasore 08.02.2019	
34.	Shri Bikash Chandra Dey , LL.M. Cuttack Cuttack	03.03.1975 31.03.2033 31.03.2035	24.10.2005 24.10.2005	25.03.2015	C.J.M, Baripada 08.02.2019	
35.	Shri Sunil Kumar Das , LL.M. Nayagarh Ranpur	22.05.1970 31.05.2028 31.05.2030	24.10.2005 24.10.2005	09.03.2015	C.J.M, Jharsuguda 26.04.2019	
36.	Shri Suman Kumar Mishra , LL.M. Baragarh Nil	08.10.1977 31.10.2035 31.10.2037	24.10.2005 24.10.2005	17.08.2015	Deputy Registrar (Judicial), Orissa High Court, Cuttack 03.05.2017	
37.	Ms. Smruti Lekha Barik , LL.M. Jajpur Nil	14.09.1975 30.09.2033 30.09.2035	24.10.2005 24.10.2005	09.03.2015	C.J.M, Sambalpur 16.05.2019	
38.	Shaikh Md. Quais , M.A, LL.M Bhadrak Bhadrak	21.04.1975 30.04.2033 30.04.2035	24.10.2005 24.10.2005	29.04.2015	P.O, Labour Court, Jeypore 10.07.2019	
39.	Shri Jibanananda Padhy , LL.M. Kalahandi Nil	26.01.1976 31.01.2034 31.01.2036	24.10.2005 24.10.2005	20.11.2015	C.J.M, Jajpur 06.05.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
40.	Smt. Ranjita Jyotishi , LL.M. Khurda Bhubaneswar	21.09.1967 30.09.2025 30.09.2027	24.10.2005 24.10.2005	02.11.2015	C.J.M, Phulbani 09.05.2019	
41.	Shri Manas Kumar Panda , LL.B Jajpur Jajpur	02.01.1972 31.01.2030 31.01.2032	24.10.2005 24.10.2005	08.02.2019	C.J.M, Nayagarh 01.05.2019	
42.	Smt. Pranati Pattanaik , LL.B Cuttack Bhubaneswar	10.05.1976 31.05.2034 31.05.2036	24.10.2005 24.10.2005	02.11.2015	C.J.M, Jeypore 06.05.2019	
43.	Shri Mukty Ranjan Satapathy , LL.M. Khurda Cuttack	01.07.1973 30.06.2031 30.06.2033	24.10.2005 24.10.2005	20.11.2015	C.J.M, Dhenkanal 06.05.2019	
44.	Dr. Deepak Ranjan Sahoo , LL.M. Ph.D Dhenkanal	08.08.1980 31.08.2038 31.08.2040	24.10.2005 24.10.2005	20.11.2015	Deputy Secretary, OSLSA, Cuttack 01.12.2016	
45.	Smt. Reeja Ray , LL.M. Bhadrak Bhadrak	26.11.1970 30.11.2028 30.11.2030	24.10.2005 24.10.2005	05.12.2015	Addl. C.J.M (Spl. Court), Bhubaneswar 27.04.2019	
46.	Smt. Monalisha Mohanty , LL.B Kendrapara	26.12.1978 31.12.2036 31.12.2038	24.10.2005 24.10.2005	16.11.2015	Senior Civil Judge, Bhawanipatna 06.05.2019	
47.	Shri Gyanaranjan Pattanayak , LL.M. Jagatsinghpur Cuttack	20.03.1975 31.03.2033 31.03.2035	24.10.2005 24.10.2005	20.11.2015	Senior Civil Judge, Kendrapara 02.07.2018	
48.	Shri Bibhu Prasad Panda , LL.B Cuttack Nil	21.06.1974 30.06.2032 30.06.2034	24.10.2005 24.10.2005	05.12.2015	Registrar, Civil Courts, Cuttack 10.03.2017	
49.	Shri Abhilash Senapati , LL.B Balasore	23.01.1985 31.01.2043 31.01.2045	23.12.2008 23.12.2008	18.11.2016	Senior Civil Judge, Bolangir 16.05.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
50.	Shri Debadatta Patnaik , LL.B Khurda	04.07.1975 31.07.2033 31.07.2035	23.12.2008 23.12.2008	02.11.2015	Senior Civil Judge, Bonai 02.07.2018	
51.	Shri Hrushikesh Acharya , LL.M Nayagarh	15.06.1981 30.06.2039 30.06.2041	23.12.2008 23.12.2008	02.11.2015	Senior Civil Judge, Aska 02.07.2018	
52.	Shri Chinmaya Gachhayat , LL.M. Cuttack	01.07.1979 30.06.2037 30.06.2039	23.12.2008 23.12.2008	20.11.2015	Senior Civil Judge, Sonepur 26.04.2019	
53.	Shri Shiva Prasad Mishra , LL.M Puri	01.04.1983 31.03.2041 31.03.2043	23.12.2008 23.12.2008	02.11.2015	Special Officer (Spl. Cell), Orissa High Court, Cuttack 01.02.2019	
54.	Smt. Lilipta Pasayat LL.M. Jagatsinghpur	16.06.1982 30.06.2040 30.06.2042	23.12.2008 23.12.2008	20.11.2015	Senior Civil Judge, Angul 25.08.2018	
55.	Shri Subhanjan Mohanty , LL.B Cuttack	11.05.1982 21.05.2040 31.05.2042	23.12.2008 23.12.2008	27.11.2015	Senior Civil Judge, Bhadrak 20.06.2019	
56.	Shri Sanjit Kumar Behera , LL.B Khurda	12.07.1982 31.07.2040 31.07.2042	23.12.2008 23.12.2008	02.11.2015	Registrar, Civil Courts, Dhenkanal 18.06.2018	
57.	Dr. Kiran Kumar Pradhan , LL.M. Ph.D Ganjam Berhampur	28.06.1982 30.06.2040 30.06.2042	23.12.2008 23.12.2008	23.11.2015	Senior Civil Judge, Dharamgarh 16.04.2019	
58.	Shri Siba Prasad Mohapatra , LL.B Nayagarh	01.10.1985 30.09.2043 30.09.2045	23.12.2008 23.12.2008	02.11.2015	Protocol Officer, Bhubaneswar 19.06.2018 /21.06.2018 25.04.2019	
59.	Dr. Indu Sharma , LL.M, Ph.D Khurda Bhubaneswar	27.05.1972 31.05.2030 31.05.2032	23.12.2008 23.12.2008	16.11.2015	Senio Civil Judge, Kamakshyanagar 09.07.2018	
60.	Shri Bisworanjan Behera , LL.B Bhadrak Basudevpur	02.06.1975 30.06.2033 30.06.2035	23.12.2008 23.12.2008	30.11.2015	Registrar, Civil Courts, Kendrapara 02.07.2018	

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1	2	3	4	5	6	7
61.	Shri Bibaswat Gautam, LL.B Puri Puri	29.08.1980 31.08.2038 31.08.2040	23.12.2008 23.12.2008	02.11.2015	Registrar, Civil Courts, Sambalpur 09.07.2018	
62.	Shri Pradeep Kumar Behera, LL.M. Dhenkanal / Cuttack	28.02.1978 29.02.2036 28.02.2038	23.12.2008 23.12.2008	28.11.2015	Secretary, D.L.S.A, Jajpur 26.06.2019	
63.	Shri Manoranjan Das, LL.B Kendrapara	07.05.1979 31.05.2037 31.05.2039	23.12.2008 23.12.2008	20.11.2015	Registrar, Civil Courts, Nabarangpur 18.06.2018	
64.	Mrs Reena Choudhury, LL.M Khurda	03.06.1983 30.06.2041 30.06.2043	23.12.2008 23.12.2008	30.11.2015	Senior Civil Judge, 1 st Court, Cuttack 25.02.2019/ 27.04.2019	
65.	Shri Manoj Kumar LL.M. Nayagarh	26.04.1982 30.04.2040 30.04.2042	23.12.2008 23.12.2008	20.11.2015	Registrar, Civil Courts, Puri 02.07.2018	
66.	Shri Ch. Basudeba Patro, LL.M Ganjam	02.12.1981 31.12.2039 31.12.2041	23.12.2008 23.12.2008	28.12.2015	Senior Civil Judge, Hindol 02.07.2018	
67.	Smt. Alpana Swain, LL.B Puri	09.04.1984 30.04.2042 30.04.2044	23.12.2008 23.12.2008	20.11.2015	Senior Civil Judge, Dhenkanal 10.08.2018	
68.	Miss Lalita Manjari Pattanaik, LL.B Nayagarh	06.07.1981 31.07.2039 31.07.2041	23.12.2008 23.12.2008	20.11.2015	Secretary, D.L.S.A, Jeypore 06.11.2017	
69.	Shri Santosh Kumar Dash Ray, LL.M Puri Puri	13.10.1979 31.10.2037 31.10.2039	23.12.2008 23.12.2008	02.11.2015	Registrar, Civil Courts, Bolangir 02.07.2018	
70.	Miss Lily Senapaty, LL.B Cuttack Cuttack	08.07.1977 31.07.2035 31.07.2037	23.12.2008 23.12.2008	28.12.2015	Secretary, D.L.S.A, Sambalpur 18.08.2018	
71.	Shri Satyabrata Mishra, LL.B Nayagarh Nayagarh	18.05.1976 31.05.2034 31.05.2036	23.12.2008 23.12.2008	20.11.2015	Senior Civil Judge, Nilagiri 06.07.2018	

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1	2	3	4	5	6	7
72.	Ms. Ashapura Mohapatra , LL.B Puri	04.07.1982 31.07.2040 31.07.2042	23.12.2008 23.12.2008	19.12.2015	Secretary, D.L.S.A., Bolangir 02.07.2018	
73.	Shri Naresh Mohanty , LL.M Bhadrak Bhadrak	16.05.1977 31.05.2035 31.05.2037	23.12.2008 23.12.2008	02.11.2015	Senior Civil Judge, Rourkela 16.11.2017	
74.	Shri Pradeep Kumar Samal , LL.M. Bhadrak Cuttack	11.01.1978 31.01.2036 31.01.2038	23.12.2008 23.12.2008	27.11.2015	Senior Civil Judge, R.Udayagiri 08.02.2019	
75.	Miss Soumya Subhadarshini , LL.B Jajpur	30.07.1978 31.07.2036 31.07.2038	23.12.2008 23.12.2008	20.11.2015	Senior Civil Judge, Talcher 02.07.2018	
76.	Smt. Srotaswinee Kar , LL.B Khurda	13.06.1985 30.06.2043 30.06.2045	23.12.2008 23.12.2008	20.11.2015	Senior Civil Judge, Bhanjanagar 04.07.2018	
77.	Shri Priyaranjan Mishra , LL.M. Jajpur	29.06.1981 30.06.2039 30.06.2041	23.12.2008 23.12.2008	05.12.2015	Secretary, D.L.S.A, Deogarh 02.07.2018	
78.	Ms. Sunanda Padhy , LL.M. Ganjam/ Berhampur	07.07.1972 31.07.2030 31.07.2032	23.12.2008 23.12.2008	16.11.2015	Registrar, Civil Courts, Rayagada 09.07.2018	
79.	Smt. Prajnya Paramita Mahapatra , LL.B / OHC, Cuttack	20.06.1980 30.06.2038 30.06.2040	23.12.2008 23.12.2008	20.11.2015	1 st Addl. Senior Civil Judge, Bhubaneswar 02.07.2018/ 28.02.2019	
80.	Smt. Janaki Biswal , LL.M. Cuttack	02.05.1979 31.05.2037 31.05.2039	23.12.2008 23.12.2008	28.12.2015	Secretary, D.L.S.A., Jharsuguda 02.07.2018	
81.	Smt. Prajyoti Rout , LL.M. Cuttack	30.05.1982 31.05.2040 31.05.2042	23.12.2008 23.12.2008	20.11.2015	Sr. Civil Judge (Women's Court), Nayagarh 01.02.2018	
82.	Shri Abhijit Palei , LL.B Nayagarh	04.05.1984 31.05.2042 31.05.2044	23.12.2008 23.12.2008	02.01.2016	Senior Civil judge, Sundargarh 20.06.2019	

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1	2	3	4	5	6	7
83.	Shri Saikat Patra, LL.B Cuttack	24.05.1977 31.05.2035 31.05.2037	23.12.2008 23.12.2008	02.11.2015	Registrar, Civil Courts, Sundargarh 02.07.2018	
84.	Shri Gopabandhu Gadanayak, LL.B Puri / Bhubaneswar	18.06.1977 30.06.2035 30.06.2037	23.12.2008 23.12.2008	02.11.2015	Registrar, Civil Courts, Jharsuguda 19.06.2018	
85.	Shri Amit Swaroop Kumar Setha, LL.B Dhenkanal Angul	01.07.1977 31.07.2035 31.07.2037	23.12.2008 23.12.2008	20.11.2015	Registrar, Civil Courts, Berhampur 09.07.2018	
86.	Shri Raj Kishore Jena, LL.M Khurda Bhubaneswar	15.05.1966 31.05.2024 31.05.2026	26.07.1999 26.07.1999	10.03.2017	Senior Civil Judge, Jharsuguda 10.03.2017	
87.	Shri Bishnu Prasad Mishra, LL.B Angul Puri	05.05.1971 31.05.2029 31.05.2031	26.07.1999 26.07.1999	29.03.2017	Senior Civil Judge, Chandikhole 06.05.2019	
88.	Ms. Pratima Patro, LL.M. Ganjam	23.10.1983 31.10.2041 31.10.2043	23.12.2008 23.12.2008	15.03.2017	Addl. Co-ordinator, Arbitration Centre, Orissa High Court, Cuttack 01.02.2019	
89.	Shri Chinmoy Misra, LL.M. Khurda	07.07.1982 31.07.2040 31.07.2042	23.12.2008 23.12.2008	10.03.2017	Senior Civil Judge, Kuchinda 06.05.2019	
90.	Shri Himansu Sekhar Singh, LL.B Jajpur	04.07.1978 31.07.2036 31.07.2038	23.12.2008 23.12.2008	11.03.2017	Registrar, Civil Court, Malkangiri 18.06.2018	
91.	Smt. Sarojini Pati, LL.B Bhadrak	23.06.1971 30.06.2029 30.06.2031	23.12.2008 23.12.2008	15.03.2017	Senior Civil Judge, Bhubaneswar 26.4.2019	
92.	Shri Rudra Prasad Mahapatra, LL.M. Nayagarh/ BBSR til Nov-2008	21.01.1978 31.01.2036 31.01.2038	23.12.2008 23.12.2008	20.03.2017	Senior Civil Judge, Balasore 10.07.2019	
93.	Shri Hara Prasad Padhy, LL.B Ganjam Berhampur	11.08.1981 31.08.2039 31.08.2041	23.12.2008 23.12.2008	15.03.2017	Senior Civil Judge, Pattamundai 02.07.2018	

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1	2	3	4	5	6	7
94.	Shri Santanu Kumar Dash , LL.M. Jajpur Cuttack	23.06.1980 30.06.2038 30.06.2040	23.12.2008 23.12.2008	15.03.2017	Registrar, Civil Courts, Baripada 18.06.2018	
95.	Shri Bidyadhar Prusty , LL.M. Jajpur	07.06.1977 30.06.2035 30.06.2037	23.12.2008 23.12.2008	15.03.2017	Senior Civil Judge, Patnagarh 08.02.2019	
96.	Shri Dillip Kumar Sahoo , LL.M. Nayagarh	04.04.1976 30.04.2034 30.04.2036	23.12.2008 23.12.2008	15.03.2017	Senior Civil Judge, Khurda 01.05.2019	
97.	Miss Chinmayee Dehury , LL.M Sundargarh	29.06.1984 30.06.2042 30.06.2044	23.12.2008 23.12.2008	10.03.2017	Senior Civil Judge, Jajpur 04.07.2018	
98.	Shri Sarbeswar Das , LL.M. Cuttack	11.06.1979 30.06.2037 30.06.2039	23.12.2008 23.12.2008	10.03.2017	1 st Addl. Senior Civil Judge, Balasore 26.04.2019	
99.	Miss Sunita Pattanaik , LL.B Ganjam	13.09.1975 30.09.2033 30.09.2035	23.12.2008 23.12.2008	15.03.2017	2 nd Addl. Senior Civil Judge, Balasore 22..02.2019	
100.	Miss Sujata Priyambada Swain , LL.B Kendrapara	01.02.1974 31.01.2032 31.01.2034	23.12.2008 23.12.2008	15.03.2017	Addl. Senior Civil Judge (OEAT), Dhenkanal 15.03.2017	
101.	Ms. Gargi Patnaik , LL.B Khurda	13.02.1984 28.02.2042 29.02.2044	23.12.2008 23.12.2008	15.03.2017	Secretary, D.L.S.A, Cuttack 03.11.2015/ 15.03.2017	
102.	Ms. Ranju Lata Lenka , LL.B Jajpur Jajpur Road	29.08.1972 31.08.2030 31.08.2032	23.12.2008 23.12.2008	10.03.2017	Secretary, D.L.S.A., Nayagarh 29.06.2019	
103.	Shri Sidhartha Sahoo , LL.B Cuttack Rajgangpur	15.05.1977 31.05.2035 31.05.2037	23.12.2008 23.12.2008	10.03.2017	Senior Civil Judge, Rajgangpur 02.07.2018	
104.	Shri Hrushikesh Sahoo , LL.M. Cuttack/ Cuttack	02.07.1976 31.07.2034 31.07.2036	23.12.2008 23.12.2008	15.03.2017	Senior Civil Judge, Koraput 24.06.2019	

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1	2	3	4	5	6	7
105.	Shri Basudev Acharya, LL.M. Jagatsinghpur	20.06.1981 30.06.2039 30.06.2041	23.12.2008 23.12.2008	15.04.2017	Registrar, Civil Courts, Angul 06.05.2019	
106.	Shri Arun Pattnaik, LL.B Khurda	28.01.1983 31.01.2041 31.01.2043	23.12.2008 23.12.2008	06.07.2018	Secretary, D.L.S.A, Dhenkanal 06.07.2018	
107.	Smt. Puja Sarangi LL.M. Khurda	15.06.1983 30.06.2041 30.06.2043	18.12.2009 18.12.2009	10.03.2017	Senior Civil Judge, Nimapara 09.05.2019	
108.	Ms. Sangita Pani, LL.M. Puri	03.06.1983 30.06.2041 30.06.2043	18.12.2009 18.12.2009	15.03.2017	Senior Civil Judge, Sambalpur 06.07.2018	
109.	Shri Sandeep Kumar Pattnaik, LL.B Khurda	01.03.1981 31.03.2039 31.03.2041	18.12.2009 18.12.2009	15.03.2017	Senior Civil Judge, Puri 26.04.2019	
110.	Shri Bisweswar Biswopakash Ray, LL.B Cuttack Cuttack	12.06.1980 30.06.2038 30.06.2040	18.12.2009 18.12.2009	15.03.2017	Protocol Officer, Cuttack 06.11.2017	
111.	Shri Satya Priya Dash, LL.M. Cuttack Cuttack	22.07.1979 31.07.2037 31.07.2039	18.12.2009 18.12.2009	10.03.2017	Senior Civil Judge, Athamallick 15.07.2019	
112.	Shri Anupam Patra, LL.B Kendrapara	02.08.1984 31.08.2042 31.08.2044	18.12.2009 18.12.2009	15.03.2017	Central Project Co-ordinater, Orissa High Court, Cuttack 01.02.2019	
113.	Shri Bishnudev Jena, LL.M. Cuttack/ Cuttack	10.07.1982 31.07.2040 31.07.2042	18.12.2009 18.12.2009	20.03.2017	Senior Civil Judge, Kodala 15.07.2019	
114.	Shri Raghunandan Das, LL.B Sonepur	04.06.1979 30.06.2037 30.06.2039	18.12.2009 18.12.2009	14.03.2017	Senior Civil Judge, 2 nd Court, Cuttack 27.04.2019	

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1	2	3	4	5	6	7
115.	Ms. Meenakshi Priyadarshinee , LL.M. Cuttack	05.01.1983 31.01.2041 31.01.2043	18.12.2009 18.12.2009	15.03.2017	Senior Civil Judge, Basudevpur 16.04.2019	
116.	Shri Priya Ranjan Barik , LL.B Cuttack Cuttack	18.07.1983 31.07.2041 31.07.2043	18.12.2009 18.12.2009	15.03.2017	Senior Civil Judge, Kujanga 16.05.2019	
117.	Shri Pritish Kumar Routray , LL.B Khurda / Bhubaneswar	28.06.1979 30.06.2037 30.06.2039	18.12.2009 18.12.2009	10.03.2017	Registrar, Civil Courts, Boudh 15.07.2019	
118.	Shri Prasanta Kumar Behera , LL.B Jagatsinghpur Bhubaneswar	18.09.1979 30.09.2037 30.09.2039	18.12.2009 18.12.2009	10.03.2017	Senior Civil Judge, Umerkote 16.05.2019	
119.	Shri Subas Chandra Dhal , LL.M. Kendrapara	15.02.1978 29.02.2036 28.02.2038	18.12.2009 18.12.2009	15.03.2017	Registrar, Civil Courts, Bargarh 15.03.2017/ 22.02.2019	
120.	Shri Narottam Sethy , LL.M. Ganjam	12.09.1981 30.09.2039 30.09.2041	05.02.2010 05.02.2010	06.11.2017	Registrar, Civil Courts, Nayagargh 06.11.2017	
121.	Shri Alekh Kumar Pradhan , LL.M. Kendrapara	02.05.1979 31.05.2037 31.05.2039	18.12.2009 18.12.2009	10.03.2017	Senior Civil Judge, Khallkote 16.05.2019	
122.	Shri Binod Bihari Sahoo , LL.M. Bhadrak	20.05.1976 31.05.2034 31.05.2036	18.12.2009 18.12.2009	15.03.2017	Senior Civil Judge, Kantabanji 26.06.2019	
123.	Mrs. Anjali Kumari Padhy , LL.M. Ganjam	16.05.1977 31.05.2035 31.05.2037	18.12.2009 18.12.2009	10.03.2017	Senior Civil Judge, Udala 06.05.2019	
124.	Ms. Indira Priyadarshini , LL.M. Mayurbhanj Udala	31.03.1985 31.03.2043 31.03.2045	18.12.2009 18.12.2009	15.03.2017	Senior Civil Judge, Jaleswar 26.06.2019	
125.	Dr. Sanghamitra Dash , LL.M., Ph.D Ganjam	12.01.1977 31.01.2035 31.01.2037	18.12.2009 18.12.2009	14.03.2017	Senior Civil Judge, Balliguda 15.07.2019	

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1	2	3	4	5	6	7
126.	Shri Rajib Lochan Sahu, LL.B Baragarh Baragarh	25.05.1982 31.05.2040 31.05.2042	18.12.2009 18.12.2009	22.03.2017	Senior Civil Judge, Titilagarh 15.07.2019	
127.	Ms. Nileema Panda, LL.B Cuttack	03.08.1977 31.08.2035 31.08.2037	18.12.2009 18.12.2009	15.03.2017	Secretary, D.L.S.A, Bargarh 26.06.2019	
128.	Ms. Sashi Rekha Mishra, LL.B Cuttack	11.05.1974 31.05.2032 31.05.2034	18.12.2009 18.12.2009	15.03.2017	Senior Civil Judge, Jagatsinghpur 24.06.2019	
129.	Shri Susil Kumar Sahu, LL.B Jharsuguda Jharsuguda	16.07.1979 31.07.2037 31.07.2039	18.12.2009 18.12.2009	16.10.2017	Senior Civil Judge, Baripada 16.10.2017/ 09.05.2019	
130.	Ms. Abhinandita Panda, LL.M. Cuttack	04.01.1985 31.01.2043 31.01.2045	18.12.2009 18.12.2009	06.11.2017	Secretary, D.L.S.A, Angul 06.11.2017	
131.	Ms. Sarmistha Dash, LL.B Kendrapara	17.03.1980 31.03.2038 31.03.2040	18.12.2009 18.12.2009	01.11.2017	2 nd Addl. Senior Civil Judge, Cuttack 02.01.2019/ 22.02.2019	
132.	Shri Sarat Kumar Jena, LL.B Puri Cuttack	03.05.1973 31.05.2031 31.05.2033	18.12.2009 18.12.2009	06.11.2017	Senior Civil Judge, Athagarh 06.11.2017	
133.	Ms. Susama Swain, LL.M Nayagarh	19.07.1974 31.07.2032 31.07.2034	18.12.2009 18.12.2009	16.10.2017	Registrar, Civil Courts, Jajpur 16.10.2017	
134.	Ms. Sabitri Nayak LL.B Cuttack	12.12.1980 31.12.2038 31.12.2040	18.12.2009 18.12.2009	16.10.2017	Senior Civil Judge, Padampur 16.10.2017	
135.	Shri Chittaranjan Mishra, LL.B Jajpur	11.06.1982 30.06.2040 30.06.2042	18.12.2009 18.12.2009	06.11.2017	Senior Civil Judge, Soro 06.11.2017	
136.	Ms. Srutisnigdha Das, LL.M. Khurda	05.06.1976 30.06.2034 30.06.2036	18.12.2009 18.12.2009	04.12.2017	Registrar, Civil Courts, Bhawanipatna 04.12.2017	

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1	2	3	4	5	6	7
137.	Shri Biswa Bisruta Kar , LL.M. Cuttack	03.02.1982 29.02.2040 28.02.2042	18.12.2009 18.12.2009	15.12.2017	Special Officer, D.P.P., Bhubaneswar 15.12.2017	
138.	Ms. Lopamudra Malla , LL.B Khurda	03.10.1975 31.10.2033 31.10.2035	18.12.2009 18.12.2009	06.11.2017	Addl. Senior Civil Judge, Bhadrak 06.11.2017/ 18.06.2018/ 20.06.2019	
139.	Ms. Seema Tripathy , LL.B Baragarh	07.11.1983 30.11.2041 30.11.2043	18.12.2009 18.12.2009	27.11.2017	Secretary, D.L.S.A, Sonepur 27.11.2017/ 20.06.2019	
140.	Shri Susanta Kumar Mishra , LL.M. Jajpur	16.06.1980 30.06.2038 30.06.2040	18.12.2009 18.12.2009	16.10.2017	1 st Addl. Senior civil Judge, Cuttack 16.10.2017	
141.	Shri Janak Rout , LL.M. Cuttack Cuttack	07.06.1981 30.06.2039 30.06.2041	18.12.2009 18.12.2009	06.11.2017	Registrar, Civil Courts, Bhadrak 06.11.2017	
142.	Shri Himansu Sekhar Biswal , LL.B Cuttack	27.06.1975 30.06.2033 30.06.2035	18.12.2009 18.12.2009	13.11.2017	Registrar, Civil Courts, Jeypore 13.11.2017	
143.	Smt. Banali Tripathy , LL.M. Angul	02.06.1976 30.06.2034 30.06.2036	18.12.2009 18.12.2009	03.01.2018	Secretary, D.L.S.A, Keonjhar 03.01.2018	
144.	Shri Debasish Mohanty , LL.B Khurda Bhubaneswar	30.11.1981 30.11.2039 30.11.2041	18.12.2009 18.12.2009	06.11.2017	Protocol Officer, Puri 08.02.2019	
145.	Shri Prabhuram Das Adhikari , LL.B Balasore	27.05.1980 31.05.2038 31.05.2040	18.12.2009 18.12.2009	13.11.2017	Secretary, D.L.S.A, Boudh 13.11.2017	
146.	Dr. Pradip Kumar Pradhan , LL.M, Ph.D, Boudh	20.08.1978 31.08.2036 31.08.2038	18.12.2009 18.12.2009	16.10.2017	Senior Civil Judge, Khariar 15.07.2019	
147.	Ms. Nibedita Panda , LL.B Cuttack	04.10.1974 31.10.2032 31.10.2034	18.12.2009 18.12.2009	16.11.2017	Senior Civil Judge, Pipili 08.02.2019	

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1	2	3	4	5	6	7
148.	Ms. S. Subhalaxmi , LL.B Bhadrak	09.07.1982 31.07.2040 31.07.2042	18.12.2009 18.12.2009	01.12.2017	Senior Civil Judge, Nabarangpur 22.02.2019	
149.	Ms. Aparna Mohapatra , LL.B Puri	12.07.1983 31.07.2041 31.07.2043	18.12.2009 18.12.2009	06.11.2017	Secretary, D.L.S.A, Bhadrak 06.11.2017	
150.	Shri Niranjan Patra , LL.B Kalahandi Bhawanipatna	04.07.1979 31.07.2037 31.07.2039	20.12.2010	16.10.2017	Senior Civil Judge, Jajpur Road 26.06.2019	
151.	Shri Sankha Chakraborty , B.A, LL.B Khurda	07.03.1985 31.03.2043 31.03.2045	20.12.2010	06.11.2017	Registrar, Civil Courts, Bhubaneswar 09.07.2018	
152.	Ms. Punam Jena , LL.B Puri	20.02.1983 28.02.2041 28.02.2043	20.12.2010	29.11.2017	Senior Civil Judge, Anandapur 29.11.2017	
153.	Ms. Sarita Mohanty LL.M Bolangir	25.06.1979 30.06.2037 30.06.2039	20.12.2010	27.04.2018	Addl. Sr. Civil Judge, Jajpur 27.04.2018	
154.	Ms. Shreemayee Acharya , LL.M Cuttack	31.05.1979 31.05.2037 31.05.2039	20.12.2010	02.12.2017	Addl. Senior Civil Judge, Bolangir 02.12.2017	
155.	Shri Chhayakanta Dash , B.A. LL.B (Hons) Ganjam	25.06.1986 30.06.2044 30.06.2046	20.12.2010	16.10.2017	Dy. Registrar (Admn. & Protocol), Orissa High Court, Cuttack 17.08.2016/ 16.10.2017/ 19.07.2018	
156.	Ms. Swapnashree Nayak , B.A. LL.M. Puri	04.04.1985 30.04.2043 30.04.2045	20.12.2010	23.10.2017	3 rd Addl. Sr. Civil Judge, Cuttack 23.10.2017/ 18.06.2018	
157.	Ms. Aradhana Sarangi , LL.M Khurda Bhubaneswar	07.05.1985 31.05.2043 31.05.2045	20.12.2010	01.12.2017	Registrar, Civil Courts, Balasore 01.12.2017/ 18.06.2018/ 22.02.2019/ 06.05.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
158.	Ms. Gitanjali Nanda , LL.M Keonjhar	27.09.1980 30.09.2038 30.09.2040	20.12.2010	22.11.2017	Senior Civil Judge (Women's Court), Dhenkanal 22.11.2017	
159.	Ms. Lopamudra Panda , LL.B (Hons) Cuttack	17.03.1987 31.03.2045 31.03.2047	20.12.2010	22.11.2017	Senior Civil Judge Jeypore 18.06.2018	
160.	Shri Padmalochan Badajena , LL.M Cuttack Cuttack	25.04.1981 30.04.2039 30.04.2041	20.12.2010	20.11.2017	Addl. Senior Civil Judge, Kendrapara 20.11.2017	
161.	Shri Smruti Ranjan Mohapatra , LL.B (Hons) Jajpur	10.07.1986 31.07.2044 31.07.2046	20.12.2010	28.10.2017	Secretary, D.L.S.A, Baripada 28.10.2017	
162.	Ms. Musarrat Zahin , LL.B Cuttack	28.09.1982 30.09.2040 30.09.2042	20.12.2010	16.10.2017	Senior Civil Judge, Nayagarh 16.10.2017	
163.	Ms. Deepa Das , B.Sc., LL.B Bhadrak Bhadrak	23.10.1977 31.10.2035 31.10.2037	20.12.2010	25.11.2017	Secretary, D.L.S.A, Parlakhemundi 01.02.2018	
164.	Shri Kamalakanta Nayak , LL.M. Balasore Cuttack	06.05.1984 31.05.2042 31.05.2044	20.12.2010	26.10.2017	Senior Civil Judge, Berhampur 26.10.2017/ 16.02.2019	
165.	Shri Prasanna Kumar Behera , B.A. LL.B (Hons) Cuttack	11.02.1985 28.02.2043 28.02.2045	20.12.2010	03.08.2018	Secretary, D.L.S.A, Nabarangpur 03.08.2018	
166.	Shri Kamala Kanta Rout , LL.M Nuapada	12.10.1980 31.10.2038 31.10.2040	20.12.2010	04.07.2018	Secretary, D.L.S.A, Jagatsinghpur 04.07.2018	
167.	Shri Amaresh Nayak , LL.M Kendrapara	19.04.1982 30.04.2040 30.04.2042	20.12.2010	09.07.2018	Secretary, D.L.S.A, Malkangiri 09.07.2018	
168.	Shri Manas Ranjan Ray , LL.M Angul	15.06.1982 30.06.2040 30.06.2042	20.12.2010	02.07.2018	Secretary, D.L.S.A, Bhubaneswar 02.07.2018	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
169.	Ms. Chinmayee Rath LL.M. Sambalpur Sambalpur	18.07.1980 31.07.2038 31.07.2040	20.12.2010	09.07.2018	Registrar, Civil Courts, Keonjhar 03.01.2018/ 09.07.2018	
170.	Ms. Annapurna Nayak B.Com, LL.B Kandhamal	01.07.1983 30.06.2041 30.06.2043	20.12.2010	18.06.2018	Sr. Civil Judge (Women's Court), Jagatsinghpur 18.06.2018	
171.	Shri Dipankar Pattnayak , LL.M Khurda Bhubaneswar	04.01.1985 31.01.2043 31.01.2045	20.12.2010	18.06.2018	Senior Civil Judge, Banki 06.05.2019	
172.	Dillip Kumar Satapathy , LL.B Angul/ Athagarh	04.07.1980 31.07.2038 31.07.2040	20.12.2010	02.07.2018	Senior Civil Judge, Banapur 02.07.2018	
173.	Shri Bijaya Kumar Das , LL.B Bhadrak Howrah (WB)	11.02.1980 28.02.2038 29.02.2040	20.12.2010	24.07.2018	Secretary, D.L.S.A, Berhampur 24.07.2018	
174.	Ms. Sunita Kumari Khandelwal , LL.M Sambalpur	13.01.1981 31.01.2039 31.01.2041	20.12.2010	09.07.2018	Deputy Director, OJA, Cuttack 22.02.2019	
175.	Ms. Sasmita Nandini Tripathy , LL.M. Khurda	12.12.1984 31.12.2042 31.12.2044	20.12.2010	18.06.2018	4 th Addl. Senior Civil Judge, Cuttack 18.06.2018	
176.	Shri Janmejaya Das LL.B (Hons), MBA Khurda BBSR/ Delhi	20.05.1982 31.05.2040 31.05.2042	20.12.2010	18.06.2018	1 st Addl. Senior Civil Judge, Berhampur 08.02.2019	
177.	Shri Ajit Kumar Ota LL.M. Subarnapur	05.07.1985 31.07.2043 31.07.2045	20.12.2010	02.07.2018	Secretary, D.L.S.A., Nuapada 02.07.2018	
178.	Shri Soubhagya Ranjan Swain , B.A., LL.B (Hons) Puri	30.05.1987 31.05.2045 31.05.2047	20.12.2010	30.06.2018	Registrar, Civil Courts, Phulbani 20.06.2019	
179.	Shri Santosh Kumar Agarwala , LL.B Baragarh Baragarh	12.07.1976 31.07.2034 31.07.2036	20.12.2010	08.02.2019	Senior Civil Judge, Salipur 08.02.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
180.	Shri Satyaprakash Ray Choudhury B.A, LL.B (Hons) Angul	22.03.1986 31.03.2044 31.03.2046	20.12.2010	08.02.2019	Protocol Officer, Sambalpur stationed at Bhubaneswar 08.02.2019/ 25.04.2019	
181.	Ms. Sudipta Dehury, LL.B Sundargarh	27.05.1982 31.05.2040 31.05.2042	20.12.2010	08.02.2019	Senior Civil Judge, Karanjia 08.02.2019	
182.	Shri Bimal Raul LL.M. Angul	15.07.1978 31.07.2036 31.07.2038	20.12.2010	16.04.2019	Secretary, D.L.S.A, Sundargarh 16.04.2019	
183.	Mrs. Swayam Prava Acharya, LL.M Cuttack	15.05.1982 31.05.2040 31.05.2042	20.12.2010	12.04.2019	Senior Civil Judge, Chhatrapur 12.04.2019	
184.	Mrs. Sucheta Krupalini B.A. LL.B (Hons) Dhenkanal	05.04.1987 30.04.2045 30.04.2047	20.12.2010	16.02.2019	Senior Civil Judge, Malkangiri 09.07.2018/ 16.02.2019	
185.	Ms. Alok Mayee Pradhan, B.A. LL.B (Hons) Dhenkanal	18.07.1985 31.07.2043 31.07.2045	20.12.2010	16.02.2019	2 nd Addl. Senior Civil Judge, Berhampur 27.04.2018/ 16.02.2019	
186.	Shri Bibhu Dutta Nayak, LL.B Jagatsinghpur	26.11.1977 30.11.2035 30.11.2037	20.12.2010	28.02.2019	Senior Civil Judge, Gunupur 16.10.2017/ 28.02.2019	
187.	Shri Durbasha Durga LL.B Kalahandi Dharamgarh	20.07.1976 31.07.2034 31.07.2036	20.12.2010	10.04.2019	Senior Civil Judge, Boudh 10.04.2019	
188.	Shri Abakash Choudhury, LL.M. Cuttack	07.07.1983 31.07.2041 31.07.2043	20.12.2010	06.03.2019	Senior Civil Judge, Biramaharajpur 03.01.2018/ 06.03.2019	
189.	Shri Ramakanta Mohanty, LL.B Jagatsinghpur/ Cuttack	01.04.1979 30.04.2037 30.04.2039	20.12.2010	08.02.2019	Registrar, Civil Courts, Deogarh 08.02.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
190.	Shri Nihar Ranjan Lenka , LL.B Cuttack	08.02.1984 28.02.2042 29.02.2044	20.12.2010	28.02.2019	2 nd Addl. Senior Civil Judge, Bhubaneswar 28.02.2019	
191.	Shri Amaresh Mohapatra , LL.B Cuttack Cuttack	10.06.1980 30.06.2038 30.06.2040	20.12.2010	28.02.2019	Secretary, D.L.S.A, Puri 28.02.2019	
192.	Shri Sudhir Kumar Mishra , LL.B Subarnapur	28.03.1980 31.03.2038 31.03.2040	20.12.2010	26.04.2019	Senior Civil Judge, Nuapada 26.04.2019	
193.	Shri Byomakesh Nayak , B.A. LL.B (Hon) Kendrapara	11.01.1986 31.01.2044 31.01.2046	09.01.2012	08.02.2019	Senior Civil Judge, Parlakhemundi 08.02.2019	
194.	Shri Bishes Kumar Sahu , LL.M. Samablpur	14.07.1986 31.07.2044 31.07.2046	09.01.2012	28.02.2019	Senior Civil Judge, Bargarh 28.02.2019	
195.	Shri Nihar Ranjan Sahoo , B.A. LL.B (Hons) Dhenkanal Kamakshyanagar	07.07.1986 31.07.2044 31.07.2046	09.01.2012	22.02.2019	5 th Addl. Senior Civil Judge, Cuttack 22.02.2019	
196.	Shri Malaya Kumar Pradhan , LL.M Nayagarh Bhubaneswar	20.07.1983 31.07.2041 31.07.2043	09.01.2012	28.02.2019	Secretary, D.L.S.A, Kendrapara 28.02.2019	
197.	Shri Rakesh Kumar Muduli , LL.B Puri Puri	26.01.1981 31.01.2039 31.01.2041	09.01.2012	29.06.2019	Senior Civil Judge, (LR), Bhubaneswar 29.06.2019	
198.	Ms. Mahasweta Parija , LL.B Kendrapara	19.07.1988 31.07.2046 31.07.2048	09.01.2012	15.07.2019	Registrar, Civil Courts, Jagatsinghpur 15.07.2019	
199.	Shri Sibasish Giri , LL.B Balasore	08.09.1976 30.09.2034 30.09.2036	09.01.2012	17.05.2019	Addl. Senior Civil Judge, Baripada 17.05.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
200.	Mrs. Sweety Samantaray , LL.M Cuttack	08.02.1984 28.02.2042 29.02.2044	09.01.2012	26.06.2019	Secretary, D.L.S.A, Bhawanipatna 26.06.2019	
201.	Shri Swayam Prakash Das , B.A. LL.B (Hons) Jagatsinghpur	02.07.1986 31.07.2044 31.07.2046	09.01.2012	20.06.2019	3 rd Addl. Senior Civil Judge, Balasore 20.06.2019	
202.	Mrs. Shibani B.A. LL.B (Hons) Khurda Bhubaneswar	13.06.1982 30.06.2040 30.06.2042	09.01.2012	01.05.2019	Senior Civil Judge, Deogarh 01.05.2019	
203.	Shri Binaya Kumar Patra , B.A. LL.M Mayurbhanj / Cuttack	03.06.1980 30.06.2038 30.06.2040	13.02.2012	29.06.2019	Senior Civil Judge, Champua 29.06.2019	
204.	Mrs. Patanjali Sahoo , LL.B, M.B.A. Cuttack	24.02.1980 28.02.2038 29.02.2040	09.01.2012	24.06.2019	Secretary, D.L.S.A, Phulbani 24.06.2019	
205.	Shri Jiban Kumar Pattnaik , LL.B, M.B.A Kandhamal / Cuttack	25.04.1984 30.04.2042 30.04.2044	09.01.2012	16.05.2019	Senior Civil Judge, Rairangpur 16.05.2019	
206.	Shri Sukumar Mohapatra , LL.M Cuttack Cuttack	10.07.1979 31.07.2037 31.07.2039	09.01.2012	24.06.2019	Secretary, D.L.S.A, Balasore 24.06.2019	
207.	Shri Jaya Prakash Nayak , LL.B Kandhamal Bhubaneswar	01.07.1980 30.06.2038 30.06.2040	09.01.2012	27.04.2019	Registrar, Civil Courts, Nuapada 27.04.2019	
208.	Shri Sudeep Kumar Das , LL.B Khurda	03.11.1987 30.11.2045 30.11.2047	09.01.2012	16.05.2019	Addl. Senior Civil Judge, Sambalpur 09.07.2018/ 16.05.2019	
209.	Mrs. Apurba Choudhury , B.A. LL.B (Hons) Khurda	12.07.1987 31.07.2045 31.07.2047	09.01.2012	06.05.2019	Senior Civil Judge, Rairakhol 03.07.2018/ 06.05.2019	
210.	Shri Subrat Acharya B.A. LL.B (Hons) Ganjam	27.05.1986 31.05.2044 31.05.2046	09.01.2012	20.06.2019	Registrar, Civil Courts, Sonepur 20.06.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
211.	Ms. Subhashree Pradhan , LL.B Sambalpur	16.05.1979 31.05.2037 31.05.2039	09.01.2012	26.04.2019	Registrar, Civil Courts, Parlakhemundi 26.04.2019	
212.	Mrs. Suchitra Paramguru , LL.M Khurda	09.07.1979 31.07.2037 31.07.2039	09.01.2012	26.06.2019	Addl. Senior Civil Judge, Puri 26.06.2019	
213.	Mrs. Swarnalata Nayak , LL.B Kandhamal/ Baragarh	05.07.1977 31.07.2035 31.07.2037	09.01.2012	26.06.2019	Senior Civi Judge, Keonjhar 09.07.2018/ 26.06.2019	
214.	Ms. Sucharita Mohanty , LL.B Khurda/ Bhubaneswar	15.07.1978 31.07.2036 31.07.2038	09.01.2012	10.07.2019	Senior Civil Judge, Rayagada 16.10.2017/ 10.07.2019	
215.	Shri Manoranjan Mishra , LL.B Jajpur Cuttack	25.11.1979 30.11.2037 30.11.2039	09.01.2012	24.06.2019	Secretary, D.L.S.A., Rayagada 24.06.2019	

PART -V

OFFICERS IN THE CADRE OF CIVIL JUDGE

(SUB-DIVISIONAL JUDICIAL MAGISTRATS, CIVIL JUDGE
AND J.M.F.C./ J.M.S.C. / GRAM NYAYADHIKARI)

CADRE STRENGTH : 435

Scale of Pay	:	Rs. 27,700 – 770 – 33,090 – 920 – 40, 450 – 1080 – 44, 770/-
ACP – I	:	Rs. 33, 090 – 920 – 40, 450 – 1080 – 45, 850/-
ACP – II	:	Rs. 39, 530 – 920 – 40, 450 – 1080 – 49,090- 1230 – 54,010/-

(a)	Sub-Divisional Judicial Magistrates	58
(b)	Civil Judge	19
(c)	Judicial Magistrate of First Class	275
(d)	Inspector of Processes	14
(e)	Gram Nyayalays	22
(f)	Special Posts	07
(g)	JMFC (Leave Reserve)	40

Total : 435

1. Asst. Commissioner of Endowments, Bhubaneswar
2. Addl. Asst. Commissioner of Endowments, Cuttack
3. Addl. Asst. Commissioner of Endowments, Berhampur
4. Addl. Asst. Commissioner of Endowments, Sambalpur
5. Asst. Registrar (Administration), Orissa High Court, Cuttack
6. Assistant Director, Odisha Judicial Academy, Cuttack
7. Assistant Secretary, Odisha State Legal Services Authority, Cuttack

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7

CIVIL LIST OF JUDICIAL OFFICERS IN THE CADRE OF CIVIL JUDGE

1.	Mrs. Sadyasnata Paty, B.A. LL.B (Hons) Dhenkanal	01.05.1987 30.04.2045 30.04.2047	09.01.2012	09.01.2012	S.D.J.M, Nayagarh 09.07.2018	
2.	Ms. Kumudini Muduli, LL.B Cuttack	02.07.1974 31.07.2032 31.07.2034	09.01.2012	09.01.2012	S.D.J.M, Nilagiri 06.11.2017	
3.	Ms. Sumita Acharya, B.A. LL.B (Hons) Sundargarh Sundargarh	15.07.1986 31.07.2044 31.07.2046	09.01.2012	09.01.2012	S.D.J.M, Bariapda 25.07.2018	
4.	Ms. Sushree Sangita Mallick, LL.B Khurda Bhubaneswar	21.11.1975 30.11.2033 30.11.2035	09.01.2012	09.01.2012	S.D.J.M, Bhawanipatna 22.11.2017	
5.	Ms. Sushree Sangita Patra, LL.B Kendrapara	10.01.1982 31.01.2040 31.01.2042	09.01.2012	09.01.2012	S.D.J.M, Pallahara 15.07.2019	
6.	Shri Debasish Dash LL.M Khurda	26.02.1984 28.02.2042 29.02.2044	09.01.2012	09.01.2012	Addl. Assistant Commissioner of Endowments, Cuttack 06.11.2017	
7.	Ms. Chinmayee Panda B.A. LL.B (Hons) Koraput	15.01.1989 31.01.2047 31.01.2049	25.02.2013	25.02.2013	S.D.J.M, Sundargarh 16.10.2017	
8.	Shri Jyoti Ranjan Dash B.A. LL.B (Hons) Cuttack Cuttack	15.07.1988 31.07.2046 31.07.2048	25.02.2013	25.02.2013	Asst. Secretary, OLSA, Cuttack 28.02.2019	
9.	Ms. Satarupa Satpathy B.A. LL.B (Hons) Khurda	27.11.1988 30.11.2046 30.11.2048	25.02.2013	25.02.2013	S.D.J.M, Rayagada 17.07.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
10.	Shri Soumyarup Sahu B.A. LL.B Kalahandi Bhawanipatna	13.01.1986 31.01.2044 31.01.2046	25.02.2013	25.02.2013	S.D.J.M, Balliguda 18.06.2018	
11.	Ms. Pradyomayee Sujata , LL.M Nayagarh	08.05.1988 31.05.2046 31.05.2048	25.02.2013	25.02.2013	C.J.-S.D.J.M, Kuchinda 06.11.2017	
12.	Ms. Somalina Mishra , B.A. LL.B (Hons) Puri	17.06.1987 30.06.2045 30.06.2047	25.02.2013	25.02.2013	S.D.J.M, Nuapada 02.12.2017	
13.	Shri Sovan Kanungo LL.M Jagatsinghpur	04.05.1986 31.05.2044 31.05.2046	25.02.2013	25.02.2013	Addl. Assistant Commissioner of Endowments, Berhampur 06.11.2017	
14.	Ms. Samapika Mohanty , B.A. LL.B(Hons) Puri	02.05.1984 31.05.2042 31.05.2044	25.02.2013	25.02.2013	S.D.J.M, Karanjia 06.11.2017	
15.	Shri Punya Shloka Rath , B.A. LL.B (Hons) Cuttack Cuttack	07.07.1987 31.07.2045 31.07.2047	25.02.2013	25.02.2013	S.D.J.M, Phulbani 06.11.2017	
16.	Shri Ashish Pattanaik LL.M Jagatsinghpur	07.06.1988 30.06.2046 30.06.2048	25.02.2013	25.02.2013	Asst. Commissioner of Endowments, Bhubaneswar 13.11.2017	
17.	Shri Surya Das LL.B Jagatsinghpur	28.09.1985 30.09.2043 30.09.2045	25.02.2013	25.02.2013	S.D.J.M, Boudh 16.10.2017	
18.	Shri Sukanta Kishore Jena , LL.B Cuttack Cuttack	04.07.1976 31.07.2034 31.07.2036	25.02.2013	25.02.2013	S.D.J.M, Sonapur 06.11.2017	
19.	Ms. Soudamini Biswal LL,B Puri	30.03.1979 31.03.2037 31.03.2039	25.02.2013	25.02.2013	S.D.J.M, Deogarh 15.12.2017	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
20.	Ms. Saswati Mishra , B.A. LL.B (Hons) Keonjhar	27.07.1988 31.07.2046 31.03.2048	25.02.2013	25.02.2013	S.D.J.M, Athagarh 18.06.2018	
21.	Shri Charanjit Oram , LL.B Sundargarh Rourkela	02.01.1982 31.01.2040 31.01.2042	25.02.2013	25.02.2013	S.D.J.M, Dharamgarh 02.07.2018	
22.	Shri Santosh Kumar Mohapatra , LL.B Khurda Bhubaneswar	24.04.1982 30.04.2040 30.04.2042	25.02.2013	25.02.2013	S.D.J.M, Udala 04.07.2018	
23.	Dr. Mamata Mohanty , LL.B Jagatsinghpur Cuttack	13.08.1973 31.08.2031 31.08.2033	04.03.2013	04.03.2013	S.D.J.M, Banki 09.07.2018	
24.	Ms. Pallavee Rani Sahu , LL.M. Bolangir Titlagarh/ Boudh	24.06.1977 30.06.2035 30.06.2037	25.02.2013	25.02.2013	S.D.J.M, Padampur 02.07.2018	
25.	Shri Subha Gautam Mishra , B.A. LL.B (H) Dhenkanal	01.04.1989 31.03.2047 31.03.2049	25.02.2013	25.02.2013	S.D.J.M, Bhadrak 06.11.2017/ 18.06.2018	
26.	Shri Sitikantha Pradhan , B.A. LL.B (H) Kalahandi BBSR/Bhawanipatna	28.06.1984 30.06.2042 30.06.2044	25.02.2013	25.02.2013	S.D.J.M, Cuttack 16.10.2017/ 18.07.2018	
27.	Shri Abhaya Kumar Das , B.A. LL.B (Hons) Khurda	31.08.1988 31.08.2046 31.08.2048	25.02.2013	25.02.2013	S.D.J.M, Rourkela 09.07.2018	
28.	Ms. Monalisa Pattanaik , LL.M Khurda Bhubaneswar	27.05.1975 31.05.2033 31.05.2035	25.02.2013	25.02.2013	S.D.J.M, Balasore 18.06.2018	
29.	Ms. Sarojini Sahoo LL.M Nayagarh	22.08.1981 31.08.2039 31.08.2041	25.02.2013	25.02.2013	S.D.J.M, Berhampur 16.02.2019	

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1	2	3	4	5	6	7
30.	Ms. Shila Priyadarshini Panda , LL.B Cuttack	06.06.1988 30.06.2046 30.06.2048	25.02.2013	25.02.2013	S.D.J.M, Koraput 16.10.2017/ 28.02.2019	
31.	Ms. Sasmita Nayak LL.B Cuttack Cuttack	11.07.1981 31.07.2039 31.07.2041	25.02.2013	25.02.2013	S.D.J.M, Bolangir 16.10.2017 26.04.2019	
32.	Shri Amitabh Panda , M.A. LL.B Khurda	01.04.1980 31.03.2038 31.03.2040	25.02.2013	25.02.2013	Assistant Director, OJA, Cuttack 06.03.2019	
33.	Shri Amit Kumar Barik , M.A. , LL.B Balasore	30.05.1980 31.05.2038 31.05.2040	25.02.2013	25.02.2013	S.D.J.M, Nabarangpur 28.02.2019	
34.	Shri Ved Prakash , B.A., LL.B (Hons) Gaya (Bihar) Patna	18.08.1987 31.08.2045 31.08.2047	25.02.2013	25.02.2013	S.D.J.M, Bhanjanagar 08.02.2019	
35.	Mrs. Shibanee Acharya , LL.M Cuttack/ Cuttack	01.07.1976 30.06.2034 30.06.2036	25.02.2013	25.02.2013	S.D.J.M, Anandpur 08.02.2019	
36.	Ms. Sangita Mishra , M.A., LL.B Jagatsinghpur	08.06.1977 30.06.2035 30.06.2037	25.02.2013	25.02.2013	S.D.J.M, Champua 12.04.2019	
37.	Ms. Madhusmita Jena , LL.M. Cuttack	07.07.1988 31.07.2046 31.07.2048	25.02.2013	25.02.2013	S.D.J.M, Athamallik 08.02.2019	
38.	Ms. Arundhati Acharya , LL.B Jagatsinghpur Cuttack	01.05.1982 30.04.2040 30.04.2042	25.02.2013	25.02.2013	S.D.J.M, Gunupur 28.02.2019	
39.	Shri Pruthwiraj Padhan , LL.M Subarnapur S. Rampur	16.07.1982 31.07.2040 31.07.2042	25.02.2013	25.02.2013	S.D.J.M, Bonai 16.04.2019	
40.	Shri Digbijay Das , LL.M Balasore	01.07.1986 30.06.2044 30.06.2046	25.02.2013	25.02.2013	S.D.J.M, Kendrapara 22.02.2019	

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1	2	3	4	5	6	7
41.	Ms. Sudeepa Patra, LL.M Cuttack	01.04.1986 31.03.2044 31.03.2046	25.02.2013	25.02.2013	S.D.J.M, Jharsuguda 28.02.2019	
42.	Shri Chandrahash Behera, LL.M. Khurda	03.08.1985 31.08.2043 31.08.2045	25.02.2013	25.02.2013	S.D.J.M, Parlakhemundi 28.02.2019	
43.	Ms. Babita Dash LL.M Khurda	05.07.1974 31.07.2032 31.07.2034	25.02.2013	25.02.2013	S.D.J.M, Biramaharajpur 06.03.2019	
44.	Ms. Debashree Sahoo, LL.M Cuttack Cuttack	12.03.1986 31.03.2044 31.03.2046	25.02.2013	25.02.2013	S.D.J.M, Hindol 26.06.2019	
45.	Shri Krushna Chandra Nayak, LL.B Kalahandi Bhawanipatna	14.11.1979 30.11.2037 30.11.2039	25.02.2013	25.02.2013	S.D.J.M, Malkangiri 28.03.2019	
46.	Shri Subhankar Mishra, B.A. LL.B (Hons) Cuttack	13.06.1988 30.06.2046 30.06.2048	25.02.2013	25.02.2013	S.D.J.M., Bhubaneswar 01.11.2017/ 24.06.2019	
47.	Shri Soumya Saurav B.A. LL.B (Hons) Sundargarh	23.06.1989 30.06.2047 30.06.2049	25.02.2013	25.02.2013	Asst. Registrar (Admn.), Orissa High Court, Cuttack 05.07.2018	
48.	Ms. Swapna Sagarika Mishra, LL.B Nayagarh	29.03.1986 31.03.2044 31.03.2046	25.02.2013	25.02.2013	S.D.J.M, Sambalpur 16.05.2019	
49.	Shri Rabi Narayan Behera, LL.B Puri Bhubaneswar	26.11.1978 30.11.2036 30.11.2038	25.02.2013	25.02.2013	S.D.J.M, Patnagarh 24.06.2019	
50.	Mrs. Sasmita Mishra, B.A. LL.B (Hons) Jagatsinghpur	01.01.1988 31.12.2045 31.12.2047	25.02.2013	25.02.2013	S.D.J.M, Bargarh 02.07.2018/ 20.06.2019	

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1	2	3	4	5	6	7
51.	Ms. Sonal Sharma LL.B Baragarh Baragarh	16.04.1975 30.04.2033 30.04.2035	25.02.2013	25.02.2013	S.D.J.M, Talcher 16.05.2019	
52.	Ms. Sradhanjali Ray LL.B Mayurbhanj Baripada	25.08.1985 31.08.2043 31.08.2045	25.02.2013	25.02.2013	S.D.J.M, Khurda 28.10.2017/ 15.07.2019	
53.	Shri Biswajit Nayak, LL.M. Khurda	01.01.1988 31.12.2045 31.12.2047	25.02.2013	25.02.2013	S.D.J.M., Angul 29.06.2019	
54.	Shri Abhijit Kumar Purohit, LL.B Baragarh Baragarh	05.06.1983 30.06.2041 30.06.2043	25.02.2013	25.02.2013	S.D.J.M, Dhenkanal 01.05.2019	
55.	Shri Satyabrata Rana, LL.B Balasore	05.06.1982 30.06.2040 30.06.2042	25.02.2013	25.02.2013	S.D.J.M, Rairangpur 29.06.2019	
56.	Ms. Sunanda Sahu LL.M Ganjam	27.05.1981 31.05.2039 31.05.2041	25.02.2013	25.02.2013	SDJM, Jajpur 10.07.2019	
57.	Shri Pabitranda Pradhan, LL.M Puri/ Bhubaneswar	08.07.1976 31.07.2034 31.07.2036	25.02.2013	25.02.2013	S.D.J.M, Keonjhar 26.06.2019	
58.	Ms. Rasmita Sahoo B.A. LL.B (Hons) Puri	04.03.1988 31.03.2046 31.03.2048	25.02.2013	25.02.2013	S.D.J.M, Titilagarh 26.06.2019	
59.	Shri Paritosh Kumar Sethi, LL.M. Mayurbhanj	16.08.1988 31.08.2046 31.08.2048	25.02.2013	25.02.2013	S.D.J.M, Kamakshyanagar 24.06.2019	
60.	Ms. Anjali Machhkhand, LL.M Bolangir	21.04.1979 30.04.2037 30.04.2039	25.02.2013	25.02.2013	S.D.J.M, Rairakhole 06.05.2019	
61.	Shri Debasish Bisoi, LL.M. Sundargarh Cuttack	25.05.1987 31.05.2045 31.05.2047	01.02.2014	01.02.2014	Addl. Asst. Commissioner of Endowments, Sambalpur 20.06.2019	

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1	2	3	4	5	6	7
62.	Mrs. Anushruti Choudhury , LL.M Khurda Bhubaneswar	22.10.1979 31.10.2037 31.10.2039	01.02.2014	01.02.2014	S.D.J.M, Puri 09.07.2018/ 17.05.2019	
63.	Ms. Rutuparna Mishra , LL.M Angul	14.09.1987 30.09.2045 30.09.2047	01.02.2014	01.02.2014	S.D.J.M, Jagatsingpur 26.04.2019	
64.	Shri Santosh Kumar Panigrahi , LL.M. Rayagada Rayagada	08.03.1976 31.03.2034 31.03.2036	01.02.2014	01.02.2014	S.D.J. M, Chhatrapur 27.04.2019	
65.	Shri Janmejay Palei , LL.B Jajpur Jajpur	18.03.1976 31.03.2034 31.03.2036	01.02.2014	01.02.2014	S.D.J.M, Jeypore 10.04.2019	
66.	Shri Arup Nayak , LL.B Cuttack	02.11.1980 30.11.2038 30.11.2040	01.02.2014	01.02.2014	Civil Judge, Koraput 28.02.2019	
67.	Ms. Babita Patra , M.A. LL.B Khurda	15.06.1978 30.06.2036 30.06.2038	01.02.2014	01.02.2014	Civil Judge, Kujanga 16.02.2019	
68.	Shri Kailash Sahu , LL.M Subarnapur Bolangir	03.02.1978 29.02.2036 28.02.2038	11.02.2013 01.02.2014	01.02.2014	Civil Judge-cum- J.M.F.C., Bolangir 26.04.2019	
69.	Shri Bibhu Kalyan Parhi , LL.M Bhadrak Bhadrak	09.06.1984 30.06.2042 30.06.2044	01.02.2014	01.02.2014	Civil Judge, Nimapara 28.02.2019	
70.	Dr. Reenati Mishra , M.A. LL.B, Ph.D, Balasore	10.05.1977 31.05.2035 31.05.2037	01.02.2014	01.02.2014	CJ-cum-J.M.F.C., Jajpur Road 08.02.2019	
71.	Ms. Chinmayee Jena , LL.B Cuttack	30.06.1981 30.06.2039 30.06.2041	01.02.2014	01.02.2014	Civil Judge, Aska 16.02.2019	

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1	2	3	4	5	6	7
72.	Shri Debijyoti Mohapatra, B.A. LL.B (Hons) Cuttack	25.03.1984 31.03.2042 31.03.2044	01.02.2014	01.02.2014	Civil Judge, Jajpur 08.02.2019	
73.	Ms. Neha Das, B.B.A. LL.B (Hons) Khurda Hyderabad	14.11.1989 30.11.2047 30.11.2049	01.02.2014	01.02.2014	CJ-J.M.F.C., Salipur 16.04.2019	
74.	Ms. Neesha Samal B.B.A. LL.M Jajpur	01.04.1987 31.03.2045 31.03.2047	01.02.2014	01.02.2014	Civil Judge. Jagatsinghpur 08.02.2019	
75.	Shri Rana Ghosh LL.B Sambalpur Rairakhol/ Sambalpur	02.12.1978 31.12.2036 31.12.2038	01.02.2014	01.02.2014	Gram Nyayadhikari, Lakhanpur 28.02.2019	
76.	Shri Rajendra Kumar Das, LL.B Jajpur/ Cuttack	12.11.1984 30.11.2042 30.11.2044	01.02.2014	01.02.2014	Gram Nyayadhikari, Similiguda 28.02.2019	
77.	Ms. Alakananda Mohanty, LL.M. Sambalpur	12.07.1987 31.07.2045 31.07.2047	01.02.2014	01.02.2014	Gram Nyayadhikari, Komna 28.02.2019	
78.	Ms. Sandhya Rath, LL.M Cuttack Cuttack	03.07.1981 31.07.2039 31.07.2041	01.02.2014	01.02.2014	Civil Judge, Khurda 15.07.2019	
79.	Shri C.A. Desapriya Barik, LL.M. Jajpur	17.07.1986 31.07.2044 31.07.2046	01.02.2014	01.02.2014	Gram Nyayadhikari, Junagarh 06.03.2019	
80.	Ms. B.D.D. Chandana, LL.M. Cuttack Bhubaneswar	12.10.1986 31.10.2044 31.10.2046	01.02.2014	01.02.2014	Gram Nyayadhikari, Attabira 12.04.2019	
81.	Smt. Pranjya Pujaprada LL.M Dhenkanal	01.07.1988 30.06.2046 30.06.2048	01.02.2014	01.02.2014	Civil Judge, Kendrapara 16.05.2019	
82.	Ms. Ramadevi Soren, B.A. LL.B (Hons) Mayurbhanj Rairangpur	04.07.1989 31.07.2047 31.07.2049	01.02.2014	01.02.2014	Civil Judge, 1 st Court, Cuttack 24.06.2019	

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1	2	3	4	5	6	7
83.	Ms. Baishali Nayak, LL.M Khurda	14.06.1987 30.06.2045 30.06.2047	02.03.2015	02.03.2015	Gram Nyayadhikari, Kolnara at Rayagada 09.07.2018	
84.	Ms. Navneeta Dash BLS/ LL.B Khurda	12.04.1990 30.04.2048 30.04.2050	02.03.2015	02.03.2015	Civil Judge, 2 nd Court, Cuttack 10.07.2019	
85.	Ms. Sai Abhipsa Gochhayat, LL.M Angul	15.08.1987 31.08.2045 31.08.2047	02.03.2015	02.03.2015	Civil Judge, Bargarh 24.06.2019	
86.	Ms. Neha Agarwal LL.B Keonjhar	13.10.1988 31.10.2046 31.10.2048	02.03.2015	02.03.2015	Civil Judge, Rourkela 16.05.2019	
87.	Ms. Leepa Mohanty LL.M Khurda Bhubaneswar	28.07.1988 31.07.2046 31.07.2048	02.03.2015	02.03.2015	Civil Judge, Sambalpur 20.06.2019	
88.	Shri Srideep Mishra, B.B.A. LL.B Khurda Cuttack	30.10.1988 31.10.2046 31.10.2048	02.03.2015	02.03.2015	Civil Judge, Berhampur 29.06.2019	
89.	Shri Ranjan Kumar Pradhan, LL.B Angul	15.06.1976 30.06.2034 30.06.2036	02.03.2015	02.03.2015	Civil Judge, Bhubaneswar 24.06.2019	
90.	Shri Nikhil Bharat Mohanty, LL.M Bolangir Bhubaneswar	14.11.1988 30.11.2046 30.11.2048	02.03.2015	02.03.2015	Civil Judge, Jharsuguda 06.05.2019	
91.	Ms. Mamita Sahoo, LL.B Puri Puri	18.05.1980 31.05.2038 31.05.2040	02.03.2015	02.03.2015	Civil Judge-cum- J.M.F.C, Soro 25.11.2017/ 26.04.2019	
92.	Suman Jena LL.M Mayurbhanj Bhubaneswar	13.04.1987 30.04.2045 30.04.2047	02.03.2015	02.03.2015	Civil Judge, Puri 17.05.2019	
93.	Ms. Mami Behera, B.A. LL.B. Sonapur	20.03.1990 31.03.2048 31.03.2050	02.03.2015	02.03.2015	Civil Judge-cum - J.M.F.C, Jaleswar 24.06.2019	

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1	2	3	4	5	6	7
94.	Shri Priya Ranjan Ojha , B.A. LL.B Jajpur	26.07.1984 31.07.2042 31.07.2044	02.03.2015	02.03.2015	Civil Judge, Bhadrak 27.04.2019	
95.	Ms. Jyotirmayee Das , LL.M Dhenkanal/ Cuttack	02.01.1988 31.01.2046 31.01.2048	02.03.2015	02.03.2015	Gram Nyayadhikari, Tangi 26.06.2019	
96.	Ms. Sumitra Sahoo B.A. LL.B(Hons) Cuttack Cuttack	31.05.1988 31.05.2046 31.05.2048	02.03.2015	02.03.2015	Gram Nyayadhikari, Odagaon 29.06.2019	
97.	Shri Asish Kumar Parichha , LL.B Kandhamal	21.05.1989 31.05.2047 31.05.2049	02.03.2015	02.03.2015	Gram Nyayadhikari, Raighar 26.06.2019	
98.	Shri Apurv Kumar Ray , LL.B Khurda New Delhi	30.01.1981 31.01.2039 31.01.2041	02.03.2015	02.03.2015	Civil Judge –cum- J.M.F.C, Kesinga 22.11.2017	
99.	Ms. Snigdha Panda , LL.B Angul Angul	17.07.1985 31.07.2043 31.07.2045	02.03.2015	02.03.2015	Gram Nyayadhikari, Bhogarai 15.07.2019	
100.	Ms. Anushila Roy , LL.M. Balasore	06.10.1988 31.10.2046 31.10.2048	02.03.2015	02.03.2015	Civil Judge-J.M.F.C, Bhawanipatna 15.07.2019	
101.	Shri Nishakar Sahoo LL.M Jajpur Jajpur	17.01.1983 31.01.2041 31.01.2043	02.03.2015	02.03.2015	J.M.F.C, Kotpad 03.01.2018	
102.	Ms. Soudamini Singh , B.A. LL.B (Hons) Jagatsinghpur	28.03.1990 31.03.2048 31.03.2050	02.03.2015	02.03.2015	J.M.F.C, Tigiria 06.11.2017	
103.	Ms. Manaswini Rath LL.M Jagatsinghpur Cuttack	22.04.1988 30.04.2046 30.04.2048	02.03.2015	02.03.2015	J.M.F.C, Khandapada 22.11.2017	
104.	Ms. Rashmi Rekha Patra , B.A. LL.B Puri	30.08.1989 31.08.2047 31.08.2049	02.03.2015	02.03.2015	J.M.F.C, Bisam-Cuttack 16.11.2017	

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1	2	3	4	5	6	7
105.	Shri Bibhuti Bhusan Nayak , LL.M Boudh	01.10.1981 30.09.2039 30.09.2041	02.03.2015	02.03.2015	C.J-J.M.F.C, Umerkote 06.11.2017	
106.	Ms. Sanghamitra Biswal , LL.M Cuttack	02.01.1987 31.01.2045 31.01.2047	02.03.2015	02.03.2015	J.M.F.C, Barpalli 16.10.2017	
107.	Shri Manas Ranjan Samantaray , LL.M Khurda	24.02.1983 28.02.2041 28.02.2043	02.03.2015	02.03.2015	C.J-J.M.F.C, Boriguma 29.06.2019	
108.	Ms. Shradha Mandothia , B.B.A. LL.B (Hons) Angul	19.04.1991 30.04.2049 30.04.2051	02.03.2015	02.03.2015	J.M.F.C, Khariar 28.10.2017	
109.	Ms. Biswakalyani Mishra , LL.B Kendrapara Kendrapara	12.07.1980 31.07.2038 31.07.2040	02.03.2015	02.03.2015	J.M.F.C, Saintala 15.12.2017	
110.	Shri Jitendriya Panigrahi , LL.B Nayagarh Bhubaneswar	30.07.1981 31.07.2039 31.07.2041	02.03.2015	02.03.2015	C.J-J.M.F.C, Dasmantpur 01.07.2019	
111.	Ms. Sunita Rout , B.A. LL.B Bolangir Bolangir	05.06.1986 30.06.2044 30.06.2046	02.03.2015	02.03.2015	J.M.F.C, Chandbali 06.11.2017	
112.	Shri Tapan Kumar Behera , LL.B Ganjam Phulbani	01.07.1981 30.06.2039 30.06.2041	02.03.2015	02.03.2015	Special Railway Magistrate, Kantabanji 18.06.2018	
113.	Shri Alok Panda , LL.B Cuttack/ Cuttack	19.12.1986 31.12.2044 31.12.2046	02.03.2015	02.03.2015	C.J-J.M.F.C, Similiguda 29.06.2019	
114.	Ms. Rosy Tripathy , B.A. LL.B (Hons) Cuttack Cuttack	02.06.1990 30.06.2048 30.06.2050	02.03.2015	02.03.2015	J.M.F.C (Outskirt), Bhubaneswar 16.03.2019	
115.	Ms. Annapurna Sarangi , LL.M Khurda Cuttack	23.08.1988 31.08.2046 31.08.2048	02.03.2015	02.03.2015	J.M.F.C, Purusottampur 06.11.2017	
116.	Ms. Ipsita Mohanty , LL.M Cuttack Cuttack	16.07.1983 31.07.2041 31.07.2043	02.03.2015	02.03.2015	J.M.F.C, Chandikhole 16.05.2019	

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117.	Shri Asish Kumar Sahoo , LL.M Jajpur	28.03.1988 31.03.2046 31.03.2048	02.03.2015	02.03.2015	J.M.F.C, Kashipur 06.11.2017	
118.	Ms. Varsha Sharma , LL.B. Jharsuguda	08.05.1988 31.05.2046 31.05.2048	02.03.2015	02.03.2015	J.M.F.C , Rajgangpur 10.07.2019	
119.	Ms. Lopamudra Prakash , LL.B Khurda Bhubaneswar	24.06.1987 30.06.2045 30.06.2047	02.03.2015	02.03.2015	J.M.F.C, Jajpur Road 09.07.2018	
120.	Shri Asit Kumar Singh , B.A. LL.B (Hons) Keonjhar	11.09.1987 30.09.2045 30.09.2047	02.03.2015	02.03.2015	J.M.F.C, Mottu 18.06.2018	
121.	Ms. Sunanda Pradhan , LL.M Nayagarh Cuttack	20.01.1983 31.01.2041 31.01.2043	02.03.2015	02.03.2015	Civil Judge, Balasore 15.07.2019	
122.	Shri Loknath Mishra , B.A. LL.B Khurda	21.02.1989 28.02.2047 28.02.2049	02.03.2015	02.03.2015	J.M.F.C, Parjang 18.06.2018	To join as JMFC, Muribahal
123.	Ms. Sarmistha Subhadarshini Mohanty , B.A. LL.B Jajpur Bhubaneswar	04.09.1989 30.09.2047 30.09.2049	02.03.2015	02.03.2015	J.M.F.C, Odagaon 28.02.2019	
124.	Ms. Smaranika Pradhan , LL.M Puri Bhubaneswar	10.05.1989 31.05.2047 31.05.2049	02.03.2015	02.03.2015	C.J-cum-J.M.F.C, Bhapur 11.05.2019	
125.	Nitisha Chandak , B.A. LL.B (Hons) Cuttack	30.04.1989 30.04.2047 30.04.2049	02.03.2015	02.03.2015	J.M.F.C, Jaleswar 29.06.2019	
126.	Ms. Soumya Pradhan , B.A. LL.B. (Hons) Angul	01.07.1991 30.06.2049 30.06.2051	02.03.2015	02.03.2015	CJ-cum-J.M.F.C Boden 16.03.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
127.	Ms. Shanta Samal , B.B.A LL.B (Hons) Jajpur	18.01.1991 31.01.2049 31.01.2051	02.03.2015	02.03.2015	C.J-J.M.F.C, Chhendipada 21.07.2019	
128.	Shri Dibyasachi Behera LL.B Cuttack	28.06.1988 30.06.2046 30.06.2048	02.03.2015	02.03.2015	Special Railway Magistrate, Khurda Road 02.07.2018	
129.	Shri Sarat Kumar Sahoo , LL.B Cuttack	05.05.1979 31.05.2037 31.05.2039	02.03.2015	02.03.2015	J.M.F.C, Daspalla 09.07.2018	To join as JMFC, Bheden
130.	Shri Bishnu Prasad Debata , LL.B Puri	17.06.1989 30.06.2047 30.06.2049	02.03.2015	02.03.2015	Gram Nyayadhikari, Sanakhemundi 04.07.2018	
131.	Ms. Rekharani Panda , LL.B Puri	21.05.1982 31.05.2040 31.05.2042	02.03.2015	02.03.2015	J.M.F.C, Badamba 11.07.2018	
132.	Shri Suryakanta Acharya , LL.M Mayurbhanj Cuttack	08.05.1983 31.05.2041 31.05.2043	02.03.2015	02.03.2015	J.M.F.C, (Cognizance) Aska 09.07.2018	
133.	Ms. Prajna Lalit Mishra , B.A. LLB (Hons), LLM (Puri)	14.04.1989 30.04.2047 30.04.2049		16.08.2016	Civil Judge-J.M.F.C, Niali 12.01.2019	
134.	Ms. Biswakalpita Mohanty , LL.B Khurda Cuttack	15.07.1980 31.07.2038 31.07.2040	02.03.2015	02.03.2015	CJ-J.M.F.C, Gondia 20.07.2019	
135.	Manas Ranjan Padhan , BA, LLB (Hons), Sonapur Cuttack	02.05.1991 31.05.2049 31.05.2051	30.05.2016	30.05.2016	J.M.F.C, Luisingha 28.02.2019	
136.	Ms. Shantashree Mohanty , LLM, Khurda	13.05.1991 31.05.2049 31.05.2051	30.05.2016	30.05.2016	J.M.F.C, Khallikote 10.04.2019	
137.	Sabyasachi Pradhan , LLM, (Kalahandi)	22.06.1988 30.06.2046 30.06.2048	30.05.2016	30.05.2016	Civil Judge-cum- J.M.F.C., Tarava 05.01.2019	

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1	2	3	4	5	6	7
138.	Biswajit Mohapatra, BA, LLB (Hons), Cuttack Cuttack	01.07.1990 31.07.2048 31.07.1950	30.05.2016	30.05.2016	Gram Nyayadhikari, Dunguripali 09.02.2019	
139.	Saubhagya Ranjan Pradhan, LL.M, Puri Bhubaneswar	11.07.1988 31.07.2046 31.07.2048	30.05.2015	30.05.2016	Civil Judge-J.M.F.C, Chandahandi 05.01.2019	
140.	Rudra Prakash Nayak, BA, LLB (Hons), Khurda	28.04.1991 30.04.2049 30.04.2051	30.05.2016	30.05.2016	Gram Nyayadhikari, Kashinagar 16.02.2019	
141.	Ms. Lopamudra Behera, LLM, Jagatsinghpur	29.06.1990 30.06.2048 30.06.2050	30.05.2016	30.05.2016	J.M.F.C, Patrapur 08.02.2019	
142.	Monita Tripathy, LLM, Khurda Bhubaneswar	01.06.1978 31.05.2036 31.05.2038	30.05.2016	30.05.2016	C.J-cum-J.M.F.C, Kabisuryanagar 28.02.2019	
143.	Sudhi Ranjan Dash, LLB, Cuttack	10.07.1982 31.07.2040 31.07.2042	30.05.2016	30.05.2016	J.M.F.C, Betanoti 08.02.2019	
144.	Arijit Das, LLB, Khurda Bhubaneswar	29.10.1981 31.10.2039 31.10.2041	30.05.2016	30.05.2016	J.M.F.C, Rampur 28.02.2019	
145.	Ms. Lipa Puspa Khuntia, LLB, Puri	01.05.1987 30.04.2045 30.04.2047	30.05.2016	30.05.2016	J.M.F.C, R.Udayagiri 16.04.2019	
146.	S. Kunmun Achary, LLM, Khurda Bhubaneswar	02.07.1989 31.07.2047 31.07.2049	30.05.2016	30.05.2016	CJ-cum--J.M.F.C, Basta 12.01.2019	
147.	Rajesh Roshan Nanda, BA, LLB (Hons), Cuttack	06.05.1992 31.05.2050 31.05.2052	30.05.2016	30.05.2016	J.M.F.C, Reamal 16.02.2019	
148.	Chinmaya Kumar Padhi, LLB, Cuttack	30.07.1978 31.07.2036 31.07.2038	30.05.2016	30.05.2016	J.M.F.C, Pipili 28.02.2019	
149.	Ms. Sarojini Sahoo, LLM, Nayagarh Cuttack Cuttack	12.07.1978 31.07.2036 31.07.2038	30.05.2016	30.05.2016	J.M.F.C, Sinapali 12.04.2019	

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1	2	3	4	5	6	7
150.	Ms. Ipsy Mohanty, BA, LLB (Hons), Cuttack	26.02.1992 28.02.2050 28.02.2052	30.05.2016	30.05.2016	J.M.F.C, Konark 06.03.2019	
151.	Biswadeepak Sahoo, LLB, Cuttack	21.07.1987 31.07.2045 31.07.2047	30.05.2016	30.05.2016	J.M.F.C, Laxmipur 08.02.2019	
152.	Ms. Rekharani Naik, LLB, Sambalpur Jharsuguda	18.07.1981 31.07.2039 31.07.2041	30.05.2016	30.05.2016	J.M.F.C, Seragada 08.02.2019	
153.	Gurucharan Jenamani, LLB, Dhenkanal	02.05.1989 31.05.2047 31.05.2049	30.05.2016	30.05.2016	J.M.F.C, Salipur 26.04.2019	
154.	Manoj Kumar Mohanty, LLB, Khurda	05.05.1987 31.05.2045 31.05.2047	30.05.2016	30.05.2016	C.J-cum-J.M.F.C, Mohana 08.02.2019	
155.	Ms. Pooja Dey, B.A, LL.B, Cuttack	07.03.1992 31.03.2050 31.03.2052	10.08.2017	10.08.2017	J.M.F.C., Kujanga 24.06.2019	
156.	Gagan Sahu, LL.M, Ganjam Cuttack	04.01.1987 31.01.2045 31.01.2047	10.08.2017	10.08.2017	Civil Judge-cum- J.M.F.C., Daringibadi 01.05.2019	
157.	Jagdish Chandra Jena, LL.B, Puri	15.05.1989 31.05.2047 31.05.2049	10.08.2017	10.08.2017	J.M.F.C., Binika 24.06.2019	
158.	Ms. Sonali Aparajita, B.A, LL.B (Hons), Cuttack Cuttack	30.07.1991 31.07.2049 31.07.2051	10.08.2017	10.08.2017	J.M.F.C., Buguda 15.07.2019	
159.	Ms. Mansi Pradhan, B.A, LL.B (Hons), Bolangir	11.01.1993 31.01.2051 31.01.2053	10.08.2017	10.08.2017	Gram Nyayadhikari, Ghasipura 26.06.2019	
160.	Ms. Linky Priya Sahoo, B.A, LL.B (Hons), Sundargarh Sundargarh	28.09.1989 30.09.2047 30.09.2049	10.08.2017	10.08.2017	J.M.F.C., Kantabanji 17.05.2019	

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1	2	3	4	5	6	7
161.	Ms. Pratyusha Kiran, B.A, LL.B (Hons), Khurda	04.07.1993 31.07.2051 31.07.2053	10.08.2017	10.08.2017	J.M.F.C (Rural), Cuttack 10.08.2017/ 18.09.2018/ 28.01.2019 10.07.2019	
162.	Gourav Purohit, LL.M, Bolangir	01.01.1993 31.12.2050 31.12.2052	10.08.2017	10.08.2017	J.M.F.C., Kantamal 26.06.2019	
163.	Somya Ranjan Nayak, LL.B, Kalahandi Bhawanipatna	18.08.1983 31.08.2041 31.08.2043	10.08.2017	10.08.2017	J.M.F.C., Jaipatna 20.06.2019	
164.	Ms. Sonali Sarita, B.A, LL.B (Hons), Mayurbhanj	21.09.1992 30.09.2050 30.09.2052	10.08.2017	10.08.2017	J.M.F.C., Bhubaneswar 06.03.2019	
165.	Ms. Rajashree Pattanayak, LL.B, Nayagarh	28.08.1992 31.08.2050 31.08.2052	10.08.2017	10.08.2017	J.M.F.C., Hinjilicut 29.06.2019	
166.	Sanjaya Kumar Subhabrata Acharya, B.A, LL.B (Hons), Khurda	05.06.1991 30.06.2049 30.06.2051	10.08.2017	10.08.2017	J.M.F.C., Digapahandi 24.06.2019	
167.	Ms. Salomi Sahu, B.A, LL.B (Hons), Cuttack Cuttack	20.05.1991 31.05.2049 31.05.2051	10.08.2017	10.08.2017	J.M.F.C., Pattamundai 26.06.2019	
168.	Ms. Aurolipi Parija, B.A, LL.B (Hons), Cuttack	06.07.1992 31.07.2050 31.07.2052	10.08.2017	10.08.2017	J.M.F.C., Basudevpur 15.07.2019	
169.	Ms. Pragyan Panda, LL.M, Bhadrak Cuttack	02.08.1991 31.08.2049 31.08.2051	10.08.2017	10.08.2017	J.M.F.C., Berhampur 20.09.2018/ 28.01.2019	To join as JMFC, Parjang
170.	Ms. P.Sita Lakshmi, LL.M, Khurda	11.12.1987 31.12.2045 31.12.2047	10.08.2017	10.08.2017	J.M.F.C., Aul 16.05.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
171.	Ms. Pragyan Paramita Pratihari, B.A, LL.B (Hons), Puri/ Puri	27.05.1989 31.05.2047 31.05.2049	10.08.2017	10.08.2017	J.M.F.C., Soro 26.04.2019	
172.	Srujan Saraswat, B.A, LL.B (Hons), Khurda Bhubaneswar	03.07.1992 31.07.2050 31.07.2052	10.08.2017	10.08.2017	J.M.F.C., Madanpur Rampur 16.05.2019	
173.	Ms. Isha Paty, B.A, LL.B (Hons), Khurda	16.12.1989 31.12.2047 31.12.2049	10.08.2017	10.08.2017	J.M.F.C., (Cog.), Nimapara 29.06.2019	
174.	Jitendra Das, B.A, LL.B (Hons), Jajpur	21.08.1991 31.08.2049 31.08.2051	10.08.2017	10.08.2017	J.M.F.C., Sorada 27.04.2019	
175.	Ms. Sukanya Satpathy, B.A, LL.B (Hons), Khurda	26.05.1992 31.05.2050 31.05.2052	10.08.2017	10.08.2017	J.M.F.C., Kodala 06.05.2019	
176.	Ms. Sushree Sangita Das, B.A, LL.B (Hons), Khurda Bhubaneswar	05.07.1985 31.07.2043 31.07.2045	10.08.2017	10.08.2017	J.M.F.C., G.Udayagiri 13.05.2019	
177.	Sishir Kumar Sahoo, LL.B, Keonjhar Champua	28.07.1988 31.07.2046 31.07.2048	10.08.2017	10.08.2017	J.M.F.C , Sohella 22.07.2019	
178.	Sidhartha Sankar Senapati, B.A, LL.B (Hons), Balasore	08.06.1992 30.06.2050 30.06.2052	10.08.2017	10.08.2017	J.M.F.C. (Rural), Rourkela 27.07.2019	
179.	Mirza Aslam Baig, B.A, LL.B (Hons), Cuttack Cuttack	24.10.1990 31.10.2048 31.10.2050	10.08.2017	10.08.2017	J.M.F.C., Phulbani 10.08.2017/ 18.09.2018/ 28.01.2019	To join as JMFC, Daspalla
180.	Pritish Kumar Rath, LL.M Puri	13.09.1989 30.09.2047 30.09.2049	10.08.2017	10.08.2017	J.M.F.C., Narasinghpur 29.06.2019	
181.	Srichandan Dash, LL.B, Ganjam Cuttack	21.05.1985 31.05.2043 31.05.2045	10.08.2017	10.08.2017	J.M.F.C., Bhuban 24.06.2019	

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1	2	3	4	5	6	7
182.	Smt. Bishnupriya Samantaray, LL.M, Khurda	17.12.1978 31.12.2036 31.12.2038	10.08.2017	10.08.2017	J.M.F.C., Dhamnagar 01.07.2019	
183.	Patitapabana Panda, B.A, LL.B (Hons), Jajpur Cuttack	15.03.1992 31.03.2050 31.03.2052	10.08.2017	10.08.2017	J.M.F.C., Barbil 29.06.2019	
184.	Hrushikesh Khemundu, B.A, LL.B (Hons), Koraput Bhubaneswar	03.10.1991 31.10.2049 31.10.2051	10.08.2017	10.08.2017	J.M.F.C., Talcher 16.04.2019	
185.	Ms. Subhasini Behera, B.A, LL.B (Hons), Cuttack	23.04.1993 30.04.2051 30.04.2053	10.08.2017	10.08.2017	J.M.F.C., Balasore 10.08.2017/ 18.09.2018/ 28.01.2019	
186.	Smt. Saswati Mahapatra, LL.M, Cuttack	07.07.1982 31.07.2040 31.07.2042	10.08.2017	10.08.2017	J.M.F.C., Khurda 20.09.2018/ 28.01.2019	
187.	Smt. Dhruvi Solanki, LL.B, Cuttack Cuttack	09.02.1983 28.02.2041 28.02.2043	10.08.2017	10.08.2017	J.M.F.C., Berhampur 10.08.2017/ 18.09.2018/ 28.01.2019	To join as JMFC, Jatni on 31.08.2019
188.	Amit Kumar, LL.B, Jajpur	17.12.1985 31.12.2043 31.12.2045	10.08.2017	10.08.2017	J.M.F.C. (Transport), Sambalpur 09.08.2019	
189.	Rajat Kumar Panda, LL.M, Jajpur	01.07.1992 31.07.2050 31.07.2052	10.08.2017	10.08.2017	J.M.F.C., Cuttack 10.08.2017/ 18.09.2018/ 28.01.2019	
190.	Ms. Ipsita Nanda, LL.M, Kendrapara Cuttack	07.07.1988 31.07.2046 31.07.2048	10.08.2017	10.08.2017	J.M.F.C., Ranpur 15.07.2019	
191.	Ms. Nilofer, B.A, LL.B (Hons), Balasore Cuttack	19.03.1992 31.03.2050 31.03.2052	10.08.2017	10.08.2017	J.M.F.C., Angul 06.03.2019	

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1	2	3	4	5	6	7
192.	Santosh Kumar Barik, LL.B, Nayagarh Cuttack	05.07.1985 31.07.2043 31.07.2045	10.08.2017	10.08.2017	J.M.F.C., Boudh 10.08.2017/ 18.09.2018/ 28.01.2019	To join as Gram Nyayadhikari, Puri
193.	Ms. Samapika Samadarsini, LL.M, Khurda Bhubaneswar	22.10.1987 31.10.2045 31.10.2047	10.08.2017	10.08.2017	J.M.F.C(Transport), Cuttack 10.08.2017/ 18.09.2018/ 28.01.2019/ 03.08.2019	
194.	Sadhanjeet Panda, LL.B, Bhadrak	17.07.1987 31.07.2045 31.07.2047	10.08.2017	10.08.2017	Gram Nyayadhikari, Rajnagar 28.03.2019	
195.	Ms. Sudeshna Patnaik, B.A, LL.B (Hons), Cuttack	08.09.1992 30.09.2050 30.09.2052	10.08.2017	10.08.2017	J.M.F.C., Balasore 10.08.2017/ 18.09.2018/ 28.01.2019	
196.	Abhinandan Nanda, B.A, LL.B (Hons), Dhenkanal New Delhi	23.08.1987 31.08.2045 31.08.2047	10.08.2017	10.08.2017	J.M.F.C., Sambalpur 10.08.2017/ 18.09.2018/ 28.01.2019	To join as J.M.F.C., Kokasara on 26.08.19
197.	Bibek Sasmal, B.Sc, LL.B (Hons), Ganjam Cuttack	27.01.1991 31.01.2049 31.01.2051	10.08.2017	10.08.2017	J.M.F.C., Bhadrak 06.05.2019	
198.	Smt. Sumitra Kumari Dash, LL.B, Ganjam Berhampur	20.07.1980 31.07.2038 31.07.2040	10.08.2017	10.08.2017	J.M.F.C., Parlakhemundi 10.08.2017/ 18.09.2018/ 28.01.2019	
199.	Ms. Varsha Das, B.A, LL.B (Hons), Khurda	15.02.1991 28.02.2049 28.02.2051	10.08.2017	10.08.2017	J.M.F.C., Cuttack 10.08.2017/ 18.09.2018/ 28.01.2019	
200.	Abinash Chinara, B.A, LL.B (Hons), Keonjhar	31.03.1993 31.03.2051 31.03.2052	10.08.2017	10.08.2017	J.M.F.C., Sundargarh 10.08.2017/ 18.09.2018/ 28.01.2019	
201.	Ms. Gayatri Mishra, LL.M, Cuttack	08.04.1980 30.04.2038 30.04.2040	10.08.2017	10.08.2017	J.M.F.C., Banapur 16.03.2019	

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1	2	3	4	5	6	7
	Cuttack					
202.	Nirajan Dash, LL.M, Khurda Cuttack	04.07.1986 31.07.2044 31.07.2046	10.08.2017	10.08.2017	J.M.F.C., Jagatsinghpur 24.06.2019	
203.	Pritish Mishra, LL.M, Nayagarh	01.06.1988 31.05.2046 31.05.2048	10.08.2017	10.08.2017	J.M.F.C., Jharsuguda 10.08.2017/ 18.09.2018/ 28.01.2019	
204.	Susanta Kumar Nayak, LL.B, Cuttack Cuttack	14.06.1980 30.06.2038 30.06.2040	10.08.2017	10.08.2017	J.M.F.C., Dhenkanal 06.05.2019	
205.	Dipak Kumar Sathua, LL.B, Khurda Bhubaneswar	19.06.1977 30.06.2035 30.06.2037	10.08.2017	10.08.2017	J.M.F.C., Bhawanipatna 10.08.2017/ 18.09.2018/ 28.01.2019	
206.	Smt. Pragyan Paramita Swain, LL.B, Cuttack	11.07.1977 31.07.2035 31.07.2037	10.08.2017	10.08.2017	J.M.F.C., Chhatrapur 24.06.2019	
207.	Dillip Kumar Barik, LL.B, Bolangir Cuttack	03.07.1977 31.07.2035 31.07.2037	10.08.2017	10.08.2017	J.M.F.C., Bolangir 10.08.2017/ 18.09.2018/ 28.01.2019	
208.	Ms. Pravati Rana, LL.M, Nayagarh Bhubaneswar	05.10.1977 31.10.2035 31.10.2037	10.08.2017	10.08.2017	J.M.F.C., Phulbani 10.08.2017/ 18.09.2018/ 28.01.2019	
209.	Subhankar Mohapatra, LL.B, Khurda	15.04.1990 30.04.2048 30.04.2050	10.08.2017	10.08.2017	J.M.F.C., Puri 10.08.2017/ 18.09.2018/ 28.01.2019	
210.	Rohit Ranjan Mishra, LL.B, Bolangir	03.07.1990 31.07.2048 31.07.2050	10.08.2017	10.08.2017	J.M.F.C., Bargarh 10.08.2017/ 18.09.2018/	Deputed to Padampur

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1	2	3	4	5	6	7
					28.01.2019	
211.	Gouri Sankar Panda, LL.B, Puri Cuttack	01.08.1990 31.07.2048 31.07.2050	10.08.2017	10.08.2017	J.M.F.C., Jajpur 29.06.2019	
212.	Dhananjaya Nayak, LL.B, Bhadrak Bhadrak	18.03.1977 31.03.2035 31.03.2037	10.08.2017	10.08.2017	J.M.F.C., Rourkela 25.03.2019	
213.	Pravat Kumar Samal LL.M, Cuttack Cuttack	25.05.1989 31.05.2047 31.05.2049	10.08.2017	10.08.2017	J.M.F.C., Jeypore 10.08.2017/ 18.09.2018/ 28.01.2019	
214.	Ms. Ankita Sharma, B.A, LL.B (Hons), Bolangir	29.05.1992 31.05.2050 31.05.2052	10.08.2017	10.08.2017	J.M.F.C., Sonepur 10.08.2017/ 18.09.2018/ 28.01.2019	
215.	Soumya Sankar Mahanta, LL.M, Keonjhar Keonjhar	17.08.1982 31.08.2040 31.08.2042	10.08.2017	10.08.2017	J.M.F.C., Athagarh 24.06.2019	
216.	Ms. Monalisa Dash, B.A, LL.B (Hons), Boudh	10.10.1992 31.10.2050 31.10.2052	10.08.2017	10.08.2017	J.M.F.C., Nayagarh 29.06.2019	
217.	Ms. Reshma Dhal Biso, B.A, LL.B (Hons), Angul	01.09.1991 31.08.2049 31.08.2051	10.08.2017	10.08.2017	J.M.F.C., Bargarh 10.08.2017/ 8.09.2018/ 28.01.2019	Deputed to Barpalli
218.	Ms. Anuradha Sharma, LL.B, Cuttack/ Cuttack	19.10.1988 31.10.2046 31.10.2048	10.08.2017	10.08.2017	J.M.F.C(Transport), Berhampur 24.06.2019/ 03.08.2019	
219.	Habibur Raheman Siddiqui, LL.B, Cuttack	02.06.1990 30.06.2048 30.06.2050	10.08.2017	10.08.2017	J.M.F.C., Nuapada 03.08.2019	
220.	Ms. Parveen Mandal, LL.B, Khurda Bhubaneswar	21.09.1976 31.09.2034 31.09.2036	10.08.2017	10.08.2017	J.M.F.C., Rourkela 10.08.2017/ 18.09.2018/ 28.01.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
221.	Ms. Punam Seth, LL.B, Sambalpur Rourkela	14.01.1985 31.01.2043 31.01.2045	10.08.2017	10.08.2017	J.M.F.C., Jharsuguda 20.03.2019	
222.	Kumar Spandan, LL.M, Mayurbhanj	10.07.1992 31.07.2050 31.07.2052	10.08.2017	10.08.2017	J.M.F.C., Rayagada 03.08.2019	
223.	Ms. Sharmistha Jena, B.A, LL.B (Hons), Balasore Balasore	07.06.1992 30.06.2050 30.06.2052	10.08.2017	10.08.2017	J.M.F.C., Kendrapara 26.06.2019	
224.	Soumya Ranjan Prusty, LL.M, Kendrapara Cuttack	21.12.1986 31.12.2044 31.12.2046	10.08.2017	10.08.2017	J.M.F.C., Bhubaneswar 06.03.2019	
225.	Shri Vikash Goel, B.A LL.B (Hons) Sundargarh	21.10.1993 31.10.2051 31.10.2053	30.07.2018	30.07.2018	J.M.S.C, Jharsuguda 30.07.2018/ 03.08.2019	L.R
226.	Shri Manindra Bhusan Sahu B.A LL.B (Hons) Ganjam	28.03.1994 31.03.2052 31.03.2054	30.07.2018	30.07.2018	J.M.S.C, Bhubaneswar 30.07.2018 03.08.2019	L.R
227.	Ms. Shruti Swarupa Sahoo B.A LL.B (Hons) Dhenkanal	04.01.1994 31.01.2052 31.01.2054	30.07.2018	30.07.2018	J.M.S.C, Angul 30.07.2018 03.08.2019	
228.	Smt. Pratima Sahoo LL.B Puri	19.10.1991 31.10.2049 31.10.2051	30.07.2018	30.07.2018	J.M.S.C, Nayagarh 30.07.2018 03.08.2019	L.R
229.	Shri Sabyasachi Panda, B.A LL.B (Hons) Kendrapara	03.06.1992 30.06.2050 30.06.2052	30.07.2018	30.07.2018	J.M.S.C, Cuttack 30.07.2018 03.08.2019	
230.	Shri Pratyush Kumar Chand, LL.B Jharsuguda	17.05.1990 31.05.2048 31.05.2050	30.07.2018	30.07.2018	J.M.S.C, Sundargarh 30.07.2018 03.08.2019	L.R

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
231.	Shri Trijeeb Kumar Nanda , LL.B Sonepur	29.06.1989 30.06.2047 30.06.2049	30.07.2018	30.07.2018	J.M.S.C, Bolangir 30.07.2018 03.08.2019	
232.	Shri Paras Padhi , B.B.A. LL.B Khurda	09.08.1993 31.08.2051 31.08.2053	30.07.2018	30.07.2018	J.M.S.C, Kendrapara, 05.08.2019	
233.	Ms. Monalisa Panda , B.B.A. LL.B (Hons), Khurda	17.01.1993 31.01.2051 31.01.2053	30.07.2018	30.07.2018	J.M.S.C, Cuttack 30.07.2018/ 03.08.2019	
234.	Ms. Siona Siddharth Moharana , B.A LL.B (Hons) Cuttack	02.10.1990 31.10.2048 31.10.2050	30.07.2018	30.07.2018	J.M.S.C, Bhubaneswar 30.07.2018/ 03.08.2019	
235.	Shri Sanjib Panda , LL.B Dhenkanal/ Cuttack	19.07.1989 31.07.2047 31.07.2049	30.07.2018	30.07.2018	J.M.S.C, Angul 30.07.2018/ 03.08.2019	L.R
236.	Smt. Soumya Rao LL.B Cuttack	06.01.1987 31.01.2045 31.01.2047	30.07.2018	30.07.2018	J.M.S.C, Bhubaneswar 30.07.2018/ 03.08.2019	
237.	Ms. Sinkun Ray , B.Sc LL.B Khurda	08.02.1994 28.02.2042 29.02.2044	30.07.2018	30.07.2018	J.M.S.C, Cuttack 30.07.2018/ 03.08.2019	
238.	Shri Anurag Dehury ,B.A. LL.B Sundargarh	16.10.1993 31.10.2051 31.10.2053	30.07.2018	30.07.2018	J.M.S.C , Bhawanipatna 05.08.2019	
239.	Smt. Snataki Dash , LL.M Boudh	10.07.1991 31.07.2049 31.07.2051	30.07.2018	30.07.2018	Civil Judge on Probation, Bhawanipatna 30.07.2018	
240.	Ms. Swojali Mohanty , B.A. LL.B Cuttack	28.08.1990 31.08.2048 31.08.2050	30.07.2018	30.07.2018	J.M.S.C, Bhubaneswar 30.07.2018/ 03.08.2019	
241.	Shri Sumit Kumar Panigrahi , LL.B Baragarh	22.07.1990 31.07.2048 31.07.2050	30.07.2018	30.07.2018	J.M.S.C, Nuapada 30.07.2018/ 03.08.2019	L.R

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1	2	3	4	5	6	7
242.	Ms. Soumya Sonalika , BBA LLB Khurda	12.05.1993 31.05.2051 31.05.2053	30.07.2018	30.07.2018	J.M.S.C, Cuttack 30.07.2018/ 03.08.2019	
243.	Shri Sidhartha Sankar Jena , B.A LL.B (Hons) Nayagarh	26.07.1989 31.07.2047 31.07.2049	30.07.2018	30.07.2018	J.M.S.C, Puri 30.07.2018/ 03.08.2019	
244.	Shri Pratap Chandra Prusty , LL.B Nayagarh	04.06.1987 30.06.2045 30.06.2047	30.07.2018	30.07.2018	J.M.S.C, Puri 30.07.2018/ 03.08.2019	L.R
245.	Ms. Arunima Dash , B.A LL.B (Hons) Cuttack	18.03.1992 31.03.2050 31.03.2052	30.07.2018	30.07.2018	J.M.S.C, Bhubaneswar 30.07.2018/ 03.05.2018	
246.	Ms. Anju Sahu , .LL.B Baragarh	18.06.1989 30.06.2047 30.06.2049	30.07.2018	30.07.2018	J.M.S.C, Dharamgarh 30.07.2018/ 03.08.2019	
247.	Ms. Ankita Guru , B.B.A. LL.B Ganjam	08.07.1992 31.07.2050 31.07.2052	30.07.2018	30.07.2018	J.M.S.C, Paralakhemundi 30.07.2018/ 03.08.2019	
248.	Shri Kishore Kumar Nath , LL.B Cuttack	02.03.1980 31.03.2038 31.03.2040	30.07.2018	30.07.2018	J.M.S.C, Pattamundai 30.07.2018/ 03.08.2019	
249.	Ms. Sheetal Barsha , B.A LL.B (Hons) Nayagarh	12.09.1990 30.09.2048 30.09.2050	30.07.2018	30.07.2018	J.M.S.C, Balliguda 30.07.2018 03.08.2019	
250.	Ms. Era Pattanaik B.A LL.B (Hons) Mayurbhanj	25.06.1990 30.06.2048 30.06.2050	30.07.2018	30.07.2018	J.M.S.C, Balasore 30.07.2018/ 03.08.2019	
251.	Ms. Jewel Pattanaik B.A LL.B (Hons) Puri	04.05.1994 31.05.2052 31.05.2054	30.07.2018	30.07.2018	J.M.S.C , Jajpur 05.08.2019	
252.	Shri Srikant Padhy , LL.B Rayagada	21.04.1987 30.04.2045 30.04.2047	30.07.2018	30.07.2018	J.M.S.C, Malkanagiri 30.07.2018/ 03.08.2019	

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1	2	3	4	5	6	7
253.	Ms. Shristi Samanta, B.A LL.B (Hons) Sundargarh	14.05.1994 31.05.2052 31.05.2054	30.07.2018	30.07.2018	J.M.S.C, Deogarh 30.07.2018/ 03.08.2019	
254.	Shri Surakshit Mishra, LL.B Bolangir	22.06.1981 30.06.2039 30.06.2041	30.07.2018	30.07.2018	J.M.S.C, Jeypore 30.07.2018/ 03.08.2019	
255.	Shri Ambikesh Panigrahi, B.A LL.B (Hons) Cuttack	11.11.1992 30.11.2050 30.11.2052	30.07.2018	30.07.2018	J.M.S.C, Nimapara 30.07.2018/ 03.08.2019	
256.	Ms. Vijay Laxmi Mohapatra, LL.B Jharsuguda CTC/ Delhi	24.09.1988 30.09.2046 30.09.2048	30.07.2018	30.07.2018	J.M.S.C, Sambalpur 30.07.2018/ 03.08.2019	
257.	Mohammed Shah Faisal, B.A LL.B Khurda	14.11.1993 30.11.2051 30.11.2053	30.07.2018	30.07.2018	J.M.S.C, Jagatsinghpur 05.08.2019	
258.	Smt. Sarita Kumari Panda, LL.B Cuttack	20.07.1979 31.07.2037 31.07.2039	30.07.2018	30.07.2018	J.M.S.C, Kenrdpara 30.07.2018/ 03.08.2019	L.R
259.	Shri Naroj Kumar Sahu, LL.B Sambalpur	08.07.1986 31.07.2044 31.07.2046	30.07.2018	30.07.2018	J.M.S.C, Baragarh 30.07.2018/ 03.08.2019	L.R
260.	Shri Banil Kumar Khatai, LL.B Ganjam Berhampur	12.06.1988 30.06.2046 30.06.2048	30.07.2018	30.07.2018	J.M.S.C, Paralakhemundi 30.07.2018/ 03.08.2019	L.R
261.	Ms. Tanwi Rath B.A LL.B (Hons) Khurda	20.09.1993 30.09.2051 30.09.2053	30.07.2018	30.07.2018	J.M.S.C, Jajpur 30.07.2018/ 03.08.2019	L.R
262.	Smt. Sumitra Biswal, LL.B Cuttack	10.06.1979 30.06.2037 30.06.2039	30.07.2018	30.07.2018	J.M.S.C, Jagatsinghpur 30.07.2018/ 03.08.2019	L.R
263.	Ms. Deeparani Jena, LL.B Keonjhar	16.06.1989 30.06.2047 30.06.2049	30.07.2018	30.07.2018	J.M.S.C, Jajpur 30.07.2018/ 03.08.2019	L.R

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1	2	3	4	5	6	7
264.	Shri Partha Pratik, B.A LL.B (Hons) Mayurbhanj	22.04.1990 30.04.2048 30.04.2050	30.07.2018	30.07.2018	J.M.S.C, Balasore 30.07.2018 03.08.2019	L.R
265.	Smt. Pranati Patel, LL.B Sundargarh	07.07.1984 31.07.2042 31.07.2044	30.07.2018	30.07.2018	J.M.S.C, Deogarh 30.07.2018/ 03.08.2019	L.R
266.	Ms. Maitri Samantaray, LL.B Cuttack	16.02.1990 29.02.2048 28.02.2050	30.07.2018	30.07.2018	J.M.S.C, Dhenkanal 30.07.2018/ 03.08.2019	
267.	Ms. Suprabha Kundu, LL.B Jajpur	11.05.1993 31.05.2051 31.05.2053	30.07.2018	30.07.2018	J.M.S.C, Anandpur 30.07.2018/ 03.08.2019	
268.	Ms. Rashmi Narayani Mishra, LL.B Cuttack	25.07.1979 31.07.2037 31.07.2039	30.07.2018	30.07.2018	J.M.S.C, Bhadrak 30.07.2018/ 03.08.2019	
269.	Shri Sourav Sagar Pradhan, B.A LL.B (Hons) Deogarh	30.06.1994 30.06.2052 30.06.2054	30.07.2018	30.07.2018	J.M.S.C, Sundargarh 30.07.2018/ 03.08.2019	L.R
270.	Shri Bishwa Bhusan Nayak, LL.B Kendrapara	11.04.1980 30.04.2038 30.04.2040	30.07.2018	30.07.2018	J.M.S.C, Cuttack 30.07.2018/ 03.08.2019	L.R
271.	Shri Sangram Kumar Mishra, LL.B Khurda	04.05.1984 31.05.2042 31.05.2044	30.07.2018	30.07.2018	J.M.S.C, Balasore 30.07.2018/ 03.08.2019	L.R
272.	Ms. Narmada Kar, LL.B Cuttack	29.05.1989 31.05.2047 31.05.2049	30.07.2018	30.07.2018	J.M.S.C, Bhadrak 30.07.2018/ 03.08.2019	
273.	Ms. Sasmita Sahoo, LL.B Cuttack	19.07.1987 31.07.2045 31.07.2047	30.07.2018	30.07.2018	J.M.S.C, Bhadrak 30.07.2018/ 03.08.2019	L.R
274.	Ms. Rajashree Aryabala Tripathy B.Sc LL.B (H) Angul	21.03.1992 31.03.2050 31.03.2052	30.07.2018	30.07.2018	J.M.S.C, Dhenkanal 30.07.2018/ 03.08.2019	L.R

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1	2	3	4	5	6	7
275.	Shri Saurav Sharma, B.A LL.B (Hons) Sambalpur	05.01.1991 31.01.2049 31.01.2051	30.07.2018	30.07.2018	J.M.S.C, Bolangir 30.07.2018/ 03.08.2019	
276.	Shri Sovan Kumar Panda, LL.B Khurda	02.07.1993 31.07.2051 31.07.2053	30.07.2018	30.07.2018	J.M.S.C, Rayagada 30.07.2018/ 03.08.2019	L.R
277.	Ms. Swastika Panda, B.A LL.B (Hons) Jharsuguda	23.01.1994 31.01.2052 31.01.2054	30.07.2018	30.07.2018	J.M.S.C, Bargarh 05.08.2019	
278.	Ms. Pratyasha Ray B.A LL.B (Hons) Bolangir	27.01.1989 31.01.2047 31.01.2049	30.07.2018	30.07.2018	J.M.S.C, Sonepur 30.07.2018/ 03.08.2019	
279.	Ms. Sasmita Sethy, LL.B Cuttack	27.05.1981 31.05.2039 31.05.2041	30.07.2018	30.07.2018	J.M.S.C , Baripada 05.08.2019	
280.	Smt. Sanghamitra Dwibedi LL.B Kendrapara	28.04.1988 30.04.2046 30.04.2048	30.07.2018	30.07.2018	J.M.S.C, Baripada 05.08.2019	
281.	Ms. Sunita Biswal B.A LL.B (Hons) Khurda	08.05.1989 31.05.2047 31.05.2049	30.07.2018	30.07.2018	J.M.S.C , Boudh 05.8.2019	
282.	Smt. Subhashree Mall, LL.B Khurda	29.04.1984 30.04.2042 30.04.2044	30.07.2018	30.07.2018	J.M.S.C, Berhampur 30.07.2018/ 03.08.2019	
283.	Ms. Chuneey Nayak, LL.B Nayagarh	29.06.1986 30.06.2044 30.06.2046	30.07.2018	30.07.2018	J.M.S.C, Berhampur 30.07.2018/ 03.08.2019	
284.	Ms. Sipra Priyadarsini Sahu, B.A LL.B (Hons) Jagatsinghpur	15.02.1994 28.02.2042 29.02.2044	30.07.2018	30.07.2018	J.M.S.C, Keonjhar 05.08.2019	
285.	Smt. Sudhabai Agrawal, LL.B Sambalpur	27.11.1986 30.11.2044 30.11.2046	30.07.2018	30.07.2018	J.M.S.C, Titlagarh 30.07.2018/ 03.08.2019	

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1	2	3	4	5	6	7
286.	Shri Diptiranjana Dash , LL.B Puri	01.06.1985 31.05.2043 30.05.2045	30.07.2018	30.07.2018	J.M.S.C, Berhampur 30.07.2018/ 03.08.2019	L.R
287.	Smt. Banaja Mohanty , LL.B Kalahandi	04.07.1978 31.07.2036 31.07.2038	30.07.2018	30.07.2018	J.M.S.C, Nawarangpur 30.07.2018/ 03.08.2019	L.R
288.	Ms. Lipsa Rout , B.A LL.B (Hons) Kendrapara	09.02.1994 29.02.2052 28.02.2054	30.07.2018	30.07.2018	J.M.S.C, Bhadrak 30.07.2018/ 03.08.2019	L.R
289.	Ms. Shruti Patnaik , B.A LL.B Khurda	10.04.1991 30.04.2049 30.04.2051	30.07.2018	30.07.2018	J.M.S.C, Cuttack 30.07.2018/ 03.08.2019	
290.	Shri Asit Kumar Sahoo , B.A LL.B (Hons) Sundargarh	09.07.1990 31.07.2048 30.07.2050	30.07.2018	30.07.2018	J.M.S.C, Sambalpur 30.07.2018/ 03.08.2019	L.R
291.	Ms. Sunila Mishra , LL.B. Nayagarh	03.07.1986 31.07.2044 31.07.2046	30.07.2018	30.07.2018	J.M.S.C, Bhanjanagar 30.07.2018/ 03.08.2019	
292.	Ms. Diptimayee B.A LL.B (Hons) Bhadrak	06.10.1988 31.10.2046 31.10.2048	30.07.2018	30.07.2018	J.M.S.C, Nayagarh 05.08.2019	
293.	Ms. Swarnaprava Swain , B.A LL.B (Hons) Khurda	24.05.1988 30.05.2046 30.05.2048	30.07.2018	30.07.2018	J.M.S.C, Aska 30.07.2018/ 03.08.2019	
294.	Ms. Monica Acharya , B.A LL.B (Hons) Cuttack	18.02.1993 28.02.2051 28.02.2053	30.07.2018	30.07.2018	J.M.S.C, Puri 30.07.2018/ 03.08.2019	L.R
295.	Smt. Bimal Laxmi Choudhury , LL.B Cuttack	02.07.1981 31.07.2039 31.07.2041	30.07.2018	30.07.2018	J.M.S.C, Balasore 30.07.2018/ 03.08.2019	
296.	Shri Umakanta Behera , LL.B Keonjhar	15.08.1981 31.08.2039 31.08.2041	30.07.2018	30.07.2018	J.M.S.C, Baripada 30.07.2018/ 03.08.2019	L.R

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1	2	3	4	5	6	7
297.	Ms. Pooja Jain LL.B Angul	28.04.1989 30.04.2047 30.04.2049	30.07.2018	30.07.2018	J.M.S.C, Jharsuguda 30.07.2018/ 03.08.2019	
298.	Shri Siddhant Mishra, B.A LL.B (Hons) Cuttack	11.12.1993 31.12.2051 31.12.2053	30.07.2018	30.07.2018	J.M.S.C, Puri 30.07.2018/ 03.08.2019	
299.	Smt. Suhani Patnaik, B.A LL.B (Hons) Khurda	20.05.1992 31.05.2050 31.05.2052	30.07.2018	30.07.2018	J.M.S.C, Angul 30.07.2018/ 03.08.2019	
300.	Ms. Aishwarya Kar, B.A LL.B (Hons) Jajpur	30.03.1993 31.03.2051 31.03.2053	30.07.2018	30.07.2018	J.M.S.C, Keonjhar 30.07.2018/ 03.08.2019	
301.	Shri Tarini Prasad Sahoo, LL.B Dhenkanal/ Cuttack	31.03.1989 31.03.2047 31.03.2049	30.07.2018	30.07.2018	J.M.S.C, Angul 30.07.2018/ 03.08.2019	L.R
302.	Ms. Milon Tandi, B.A LL.B (Hons) Khurda	10.07.1991 31.07.2049 31.07.2051	30.07.2018	30.07.2018	J.M.S.C, Balasore 30.07.2018/ 03.08.2019	
303.	Ms. Jyotirmayee Sarangi B.A LL.B (Hons) Cuttack	01.02.1994 31.01.2052 31.01.2054	30.07.2018	30.07.2018	J.M.S.C, Khurda 30.07.2018/ 03.08.2019	
304.	Ms. Itishree Mohapatra B.A LL.B (Hons) Khurda	02.06.1992 30.06.2050 30.06.2052	30.07.2018	30.07.2018	J.M.S.C, Rourkela 30.07.2018/ 03.08.2019	
305.	Ms. Diptimayee Sahu, LL.B Baragarh	12.06.1986 30.06.2044 30.06.2046	30.07.2018	30.07.2018	J.M.S.C, Sambalpur 30.07.2018/ 03.08.2019	
306.	Ms. Bidyutalata Pradhan, LL.B Sambalpur	27.08.1986 31.08.2044 31.08.2046	30.07.2018	30.07.2018	J.M.S.C, Sundargarh 30.07.2018/ 03.08.2019	
307.	Smt. Sibani Mishra, LL.B Khurda	14.06.1986 30.06.2044 30.06.2046	30.07.2018	30.07.2018	J.M.S.C, Boudh 30.07.2018/ 03.08.2019	L.R

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1	2	3	4	5	6	7
308.	Shri Himanshu Sekhar Acharya, LL.B Keonjhar	15.06.1983 30.06.2041 30.06.2043	30.07.2018	30.07.2018	J.M.S.C, Sambalpur 30.07.2018/ 03.08.2019	L.R
309.	Ms. Samikshya Mohanty B.A LL.B (Hons) Jajpur	17.05.1994 31.05.2052 31.05.2054	30.07.2018	30.07.2018	J.M.S.C, Champua 30.07.2018/ 03.08.2019	
310.	Smt. Nilima Sarangi LL.B Cuttack	05.06.1984 30.06.2042 30.06.2044	30.07.2018	30.07.2018	J.M.S.C, Baripada 30.07.2018/ 03.08.2019	
311.	Ms. Ananya Das B.A LL.B (Hons) Puri	10.01.1992 31.01.2050 31.01.2052	30.07.2018	30.07.2018	J.M.S.C, Berhampur 30.07.2018/ 03.08.2019	
312.	Shri Yudhisthir Dalei LL.B Nayagarh	28.04.1984 30.04.2042 30.04.2044	30.07.2018	30.07.2018	J.M.S.C, Berhampur 30.07.2018/ 03.08.2019	L.R
313.	Ms. Priyadarsini Tripathy LL.B Cuttack	14.04.1989 30.04.2047 30.04.2049	30.07.2018	30.07.2018	J.M.S.C, Baripada 30.07.2018/ 03.08.2019	
314.	Ms. Zarine Khan B.A LL.B (Hons) Khurda	12.03.1992 31.03.2050 31.03.2052	30.07.2018	30.07.2018	J.M.S.C, Kendrapara 30.07.2018/ 03.08.2019	
315.	Smt. Prangya Paramita Mohanty LL.B Jagatsinghpur	06.06.1988 30.06.2046 30.06.2048	30.07.2018	30.07.2018	J.M.S.C, Phulbani 30.07.2018/ 03.08.2019	L.R
316.	Shri Abinash Nanda B.A LL.B (Hons) Sonapur	04.06.1993 30.06.2051 30.06.2053	30.07.2018	30.07.2018	J.M.S.C, Bolangir 30.07.2018/ 03.08.2019	L.R
317.	Smt. Payal Gupta, LL.B Cuttack / Hariyana	19.09.1985 30.09.2043 30.09.2045	30.07.2018	30.07.2018	J.M.S.C, Phulbani 30.07.2018/ 03.08.2019	
318.	Shri Charan Kumar Jena, LL.B Puri/ Bhubaneswar	08.06.1988 30.06.2046 30.06.2048	30.07.2018	30.07.2018	J.M.S.C, Talcher 30.07.2018/ 03.08.2019	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
319.	Ms. Jhileena Nayak , LL.B Puri	20.07.1983 31.07.2041 31.07.2043	30.07.2018	30.07.2018	J.M.S.C, Rairangpur 30.07.2018/ 03.08.2019	
320.	Smt. Sunita Mishra LL.B Khurda	12.02.1987 28.02.2045 28.02.2047	30.07.2018	30.07.2018	J.M.S.C, Jeypore 30.07.2018/ 03.08.2019	
321.	Smt. Varsha Mohanty , LL.B Khurda	23.11.1984 30.11.2042 30.11.2044	30.07.2018	30.07.2018	J.M.S.C, Cuttack 30.07.2018/ 03.08.2019	
322.	Shri Deepankar Bal B.A LL.B (Hons) Khurda/ Hariyana	04.08.1985 31.08.2043 31.08.2045	30.07.2018	30.07.2018	J.M.S.C, Gunupur 30.07.2018/ 03.08.2019	
323.	Shri Nityanand Choubey LL.B Sambalpur	03.03.1986 31.03.2044 31.03.2046	30.07.2018	30.07.2018	J.M.S.C, Bhawanipatna 30.07.2018/ 03.08.2019	L.R
324.	Shri Padmalav Majhi , LL.B Ganjam	15.03.1986 31.06.2044 31.03.2046	30.07.2018	30.07.2018	J.M.S.C, Malkanagiri 30.07.2018/ 03.08.2019	L.R
325.	Ms. Ananya Aparimita , LL.B Jagatsinghpur	13.06.1988 30.06.2046 30.06.2048	30.07.2018	30.07.2018	J.M.S.C, Cuttack 30.07.2018/ 03.08.2019	L.R
326.	Shri Amit Kumar Behera , LL.B Balasore	05.03.1987 31.03.2045 31.03.2047	30.07.2018	30.07.2018	J.M.S.C, Basudevpur 30.07.2018/ 03.08.2019	
327.	Smt. Nisha Agrawal LL.B Cuttack	30.10.1984 31.10.2042 31.10.2044	30.07.2018	30.07.2018	J.M.S.C, Dhenkanal 05.08.2019	
328.	Shri Biraja Prasad Panda , LL.B Khurda	25.06.1986 30.06.2044 30.06.2046	30.07.2018	30.07.2018	J.M.S.C, Keonjhar 30.07.2018/ 03.08.2019	L.R
329.	Shri Bhanupratap Mishra LL.B Cuttack	03.06.1987 30.06.2045 30.06.2047	30.07.2018	30.07.2018	J.M.S.C, Jeypore 30.07.2018/ 03.08.2019	L.R

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
330.	Ms. Priyadarshini Kumbhar, B.Sc LL.B (H) Bolangir	19.11.1992 30.11.2050 30.11.2052	30.07.2018	30.07.2018	J.M.S.C, Sonepur 30.07.2018/ 03.08.2019	L.R
331.	Smt. Roshnibala Senapati, LL.B Jajpur	07.07.1981 31.07.2039 31.07.2041	30.07.2018	30.07.2018	J.M.S.C, Koraput 30.07.2018/ 03.08.2019	
332.	Shri Sthitapragnya Biswal, LL.B Cuttack	11.04.1978 30.04.2036 30.04.2038	30.07.2018	30.07.2018	J.M.S.C, Bhubaneswar 30.07.2018/ 03.08.2019	L.R
333.	Shri Surya Narayan Mohanty, LL.B Puri	11.07.1986 31.07.2044 31.07.2046	30.07.2018	30.07.2018	J.M.S.C, Rayagada 30.07.2018/ 03.08.2019	
